



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU MR. S K MEDHI (R-6)
2 WA/10/2024	STATE OF ASSAM AND 3 ORS. Versus ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
3 PIL/14/2024 FIXED	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
4 Cont.Cas(C)/142/2024	SALAM UDDIN KHAN Versus THE CHIEF GENERAL MANAGER (HRA) AND ANR.	MR. R P SARMAH MS. T SOM MR. P TELI	
5 Cont.Cas(C)/343/2024	ALAKA KALITA Versus SRI NARAYAN KONWAR AND ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHIA	MR. R MAZUMDAR
6 I.A.(Civil)/1949/2024 in WA/13930/2023	THE ASSAM CO OPERATIVE APEX BANK LTD Versus PHANIDHAR CHAUDHURY	MR. J K GOSWAMI	
WITH WA/13930/2023 (Filing Number)	THE ASSAM CO OPERATIVE APEX BANK LTD Versus PHANIDHAR CHAUDHURY A	MR. J K GOSWAMI	
7 I.A.(Civil)/3032/2024 in WA/11143/2024	STAR CEMENT LTD Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR G DAS (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE
WITH WA/11143/2024 (Filing Number)	STAR CEMENT LTD Versus THE UNION OF INDIA AND 4 ORS F	MR. N N DUTTA	

8	I.A.(Civil)/3393/2024 in WA/12473/2024	SACHIN DUTTA Versus THE UNION OF INDIA AND 3 ORS	MR. K R BORA R GOGOI MR. D K BORAH	DY.S.G.I.
	WITH WA/12473/2024 (Filing Number)	SACHIN DUTTA Versus THE UNION OF INDIA AND 3 ORS	MR. K R BORA	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
9	WA/377/2024	HIRANMOY DAS AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
10	WP(C)/5565/2024	TAFAZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE
11	WP(C)/5761/2024	M/S MAHAGURU BIBHUTI NARAYAN AYURVEDIC CENTRE Versus THE STATE OF BANK OF INDIA AND 5 ORS	MR. S P CHITTAWAT MR. P DEKA MR R HOQUE MR A DAS	GA, ASSAM
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
12	WA/288/2024	RAJESH KUMAR GURUNG Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	DY.S.G.I.
13	WA/352/2024 FIXED	NATUN MELANG MIN SILPA SAMBAI SAMITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS (B)	MS. T SOM MR H DAS MS. U HAZARIKA	SC, FISHERY
	WITH WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY
	WITH I.A.(Civil)/1062/2024 in WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/1891/2024 in WA/113/2024	NATUN MELENG MEEN SILPA SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MS. T SOM MR H DAS MR. P TELI	GA, ASSAM SC, FISHERY
15	WITH WA/120/2024	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED	MR. M K CHOUDHURY (r-5) GA, ASSAM MS. T SOM (R-2) MR S KHOUND (r-5) MR H DAS (R-2) MR D J MEDHI (r-5) MR. P TELI (R-2) SC, FISHERY
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
16	PIL/82/2023	KAMRUL HUSSAIN MAZARBHUIYA Versus THE STATE OF ASSAM AND 18 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D. GA, ASSAM
17	WA/55/2024	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MS. M D BORAH, FISHERY DEPTT. MR DEBA SARMAH (R-5) MS N SHYAM(R-5)

18	WA/179/2024	DIDAR MIRDHA Versus THE UNION OF INDIA AND 9 ORS.	MR. S K TALUKDAR MS. S T BOKTH MR. P KAKATI MS. B. BANIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
19	WA/237/2024	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/2161/2024 in WA/237/2024	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/2449/2024 in WA/237/2024	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
20	WP(C)/2864/2024	TRIDENT INFRAPROJECTS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	SC, FINANCE AND TAXATION
21	WP(C)/4821/2024 FIXED	NORTH EASTERN TEA ASSOCIATION Versus THE UNION OF INDIA AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
22	WP(C)/2971/2024	SUNIL BASFORE Versus THE GAUHATI HIGH COURT AND ANR	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, GHC
HEARING				
23	WA/186/2019	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
24	WA/289/2022 CAVT. NO.09182/022,	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
25	WA/210/2023	ASSAM SANGRAMI CHAH SRAMIK SANGHA Versus THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. S DAS MRS. R T DAS MR. N BORUAH MS. D BARUAH	MR A SARMA MR. K KALITA (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)
26	WA/221/2023	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS. H	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU SC, FINANCE
27	WA/224/2023	DILIP BAHADUR DHAMAI Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
28	WA/319/2024	DR PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. P K GOSWAMI MR. J M GOGOI	SC, AG (A AND E) SC, HEALTH SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	I.A.(Civil)/2898/2024 FIXED in WP(C)/3618/2024 WITH WP(C)/3618/2024	HARESWAR BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	SC, ELEM. EDU
2	WP(C)/3489/2024	HARESWAR BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR. S K GHOSH MS F AHMED	SC, ELEM. EDU SC, AG (A AND E)
3	WP(C)/4914/2024	SUDIPTA SWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU.
4	WP(C)/5211/2024 FIXED	SHABITA KALITA AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU SC, SSA
5	WP(C)/5356/2024 FIXED	SHAHE ALAM SK Versus THE GAUHATI UNIVERSITY AND 2 ORS	MS. I DAS	SC, G U
6	WP(C)/5523/2024 FIXED	SHAHED AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHAKRAVARTY MR. A NATH MR. S UPADHAY A SARMA	SC, ELEM. EDU SC, FINANCE DEPTT.
7	WP(C)/5526/2024 FIXED	JADU BORUAH AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
8	WP(C)/5528/2024 FIXED	BIDHAN SAIKIA AND 30 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
9	WP(C)/5529/2024 FIXED	PABITRA BORA AND 175 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
10	WP(C)/5529/2024 FIXED	NASHIR UDDIN AHMED AND 28 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE

10	WP(C)/5530/2024 FIXED	TAJNUR ALI AND 77 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, BTC SC, FINANCE
11	WP(C)/5531/2024 FIXED	SACHINDRA CHANDRA ROY AND 93 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
12	WP(C)/5533/2024 FIXED	RANU PROVA BORAH AND 37 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
13	WP(C)/5535/2024 FIXED	MAHBUBUR RAHMAN AND 49 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS MR J LOTHIA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
14	WP(C)/5629/2024 FIXED	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
15	WP(C)/5647/2024 FIXED	ASADUN ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR S ISLAM MR S ISLAM MR. R ISLAM	SC, SEC. EDU.
16	WP(C)/5758/2024 B/O	ASIF MD. MUSHARAF Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM
17	WP(C)/5759/2024	DR. GEETASHREE BORI Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA MR. A SAIKIA	SC, AAU
18	WP(C)/5765/2024	AMRIT JYOTI BORAH AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S DAS MR. T DEWAN MS. U NANDA MS. J GHOSH	SC, ELEM. EDU SC, FINANCE DEPTT.
ORDER (IMPLEADMENT OF PARTY)				
19	I.A.(Civil)/2284/2024 B/O in Cont.Cas(C)/130/2024 WITH Cont.Cas(C)/130/2024	BAHARUL ISLAM Versus BIKASH DAS BAHARUL ISLAM Versus BHABESH DEKA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM
ADMISSION				
20	WP(C)/1448/2024 PART-HEARD WITH I.A.(Civil)/2358/2024 in WP(C)/1448/2024	MD.MAINUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS MD.MAINUL ISLAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY MR J ABEDIN MR J ISLAM	SC, SEC. EDU. MR M H CHOUDHURY SC, SEC. EDU.
21	WP(C)/3230/2017 FIXED	DIPAMONI PHUKAN @ KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MRS.R GOGOI	SC, SECONDARY EDUCATION SC, FINANCE
22	WP(C)/6599/2018 B/O	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M P SARMA	SC, EDU SC, FINANCE DEPTT.

23	Review.Pet./38/2019 IN WP(C)/1547/2014 (D/O)	THE STATE OF ASSAM AND ANR Versus SRI PRAFULLA KR. NATH	MR. D SAIKIA MR. N SARMA MR. A DEKA	
24	WP(C)/5991/2021	JYOTIMALA BHAGAWATI, M.A., B.Ed Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. D SARMA (r-4) MR. ABU JAHID (r-4) SC, SEC. EDU.
25	WP(C)/6539/2021	SUHANA KUMARI AND 6 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR S AHMED MR A HAI	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/6597/2021	KANIKA DEVI Versus THE STATE OF ASSAM AND ORS.	MR. K SINGHA MRS. P BARUAH	SC, SEC. EDU. SC, FINANCE
27	WP(C)/6813/2021	AKASH NATH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR T MEELEE MR D DAS MS E NATH	SC, HIGHER EDU SC, COTTON UNIVERSITY SC, T U MR. P D NAIR (R-2,3,4) MR. S S ROY (r-5)
28	WP(C)/6854/2021	ABDUS SUKKUR TAPADAR Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	WP(C)/301/2023	LOCHAN BORA Versus THE TEZPUR UNIVERSITY AND 4 ORS.	MR S BORTHAKUR MR. P K BORAH	MR. K GOGOI DY.S.G.I.
30	WP(C)/3521/2024 B/O	NABA KUMAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. M DUTTA MS S DEV	SC, HIGHER EDU MR. U SHARMA SC, SEC. EDU. SC, TREASURY SC, FINANCE
31	WP(C)/3628/2024	PUSHPENDU CHAKRABARTY Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
32	WP(C)/3722/2024	SAYRA BEGUM MOJUMDER AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR P C DEY MR BASAB DEY	SC, ELEM. EDU
33	WP(C)/3935/2024 FIXED	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR H GUPTA (CGC) DY.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/2398/2024 in WP(C)/3935/2024	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH
34	WP(C)/4212/2024	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U
	WITH WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
36	WITH WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
37	WP(C)/4373/2024 FIXED	HITESH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.

38	WP(C)/4418/2024	GAKUL BARMAN AND 7 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	SC, BTC
ORDERS				
39	WP(C)/7666/2017	MANASH DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.R BORPUJARI	R M DEKA SC, SECONDARY EDUCATION
40	WP(C)/5541/2019	MAYURI SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR R SINGHA	SC, HIGHER EDU SC, AG SC, FINANCE SC, U G C
41	WP(C)/9141/2019	BHARAT BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR. S U AHMED	SC, HIGHER EDU GA, ASSAM
42	Cont.Cas(C)/59/2020 FIXED	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
WITH				
	I.A.(Civil)/2509/2022 in Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR A W AMAN	
43	WP(C)/3585/2020 WITH OFFICE NOTE	GHANASHYAM KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N ISLAM MS TH A DEVI MR. P P SUT	SC, SEC. EDU.
44	Cont.Cas(C)/487/2021 FIXED	MD. NUR SHAHED ALI Versus MR. NARAYAN KONWAR AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR S DAS (r-3)
45	Review.Pet./86/2022 IN WP(C)/7333/2015 (D/O)	NANILA BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	MR. A U CHOUDHURY (r-5) MR S ISLAM (r-5) MS. A KAUSHAR (r-5) MS J MARIYAM (r-5) SC. EDU.
46	Cont.Cas(C)/422/2022	LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
47	Cont.Cas(C)/348/2023	ADITYA BHUYAN AND 12 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2)
48	Cont.Cas(C)/488/2023	BIDYUT JYOTI BORA Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR S M T CHISTIE(R-2) MR. N J KHATANIAR(R-2) MR. B GOGOI (R-6) MR P NAYAK (R-6) MR A CHALIHA (R-6)
49	Review.Pet./23/2024 IN WP(C)/2883/2021 (D/O)	JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM
50	Review.Pet./90/2024 IN WP(C)/462/2020 (D/O)	THE DIRECTOR OF SECONDARY EDUCATION ASSAM Versus MARJAN BEGUM	MR B KAUSHIK MS K DAS	
51	Cont.Cas(C)/400/2024 B/O	JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	
52	I.A.(Civil)/1283/2024 FIXED in WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3275/2024 FIXED	TAZAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
2	Bail Appln./3423/2024	AJIT KALITA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B M DEKA MR. M ALAM	PP, ASSAM
3	Bail Appln./3425/2024	ANOWAR RAHMAN @ HUSSAIN @ ANAR ALI Versus THE STATE OF ASSAM AND ANR.	MR S ISLAM MR. R ISLAM	PP, ASSAM
4	Bail Appln./3426/2024	ZIARUL ISLAM Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM S RAHMAN	PP, ASSAM
MOTION				
5	AB/2943/2024	SAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN A S CHOUDHURY	PP, ASSAM
6	AB/2947/2024	ABIR DUTTA Versus STATE OF ASSAM AND ANR	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR S HUSSAIN	PP, ASSAM SC, WATER RESOURCE
7	AB/2949/2024	BHORAT BORBORA @ BHARAT BORBORA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
8	AB/2951/2024	TAFAZUL ISLAM Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./948/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
10	Bail Appln./998/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAJU DAS Versus THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM

11	Bail Appln./1423/2024 WITH CASE RECORD(SCANNED COPY)	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
12	Bail Appln./1584/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR S DAS	
13	Bail Appln./2291/2024 WITH CASE RECORD(SCANNED COPY)	SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
14	Bail Appln./2437/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RATAN DAS Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
15	Bail Appln./2847/2024 WITH CASE RECORD(SCANNED COPY)	VISHESHWAR RAY Versus THE STATE OF ASSAM	MR. N ANAND MR H ALI	PP, ASSAM
16	Bail Appln./2848/2024	MOINUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	Bail Appln./2863/2024 WITH CASE RECORD(SCANNED COPY)	DEWAN KUMAR @ DEEPAK KUMAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI	PP, ASSAM
18	Bail Appln./2909/2024 WITH CASE RECORD(SCANNED COPY)	ABU SALEH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
19	Bail Appln./3022/2024 WITH OFFICE NOTE, FIXED	MD MOHOR ALI Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) MR. J ISLAM (R-2) PP, ASSAM
20	Bail Appln./3024/2024	RAHMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR M.HOQUE	PP, ASSAM
21	Bail Appln./3037/2024 WITH CASE RECORD(SCANNED COPY)	RAJESH KUMAR Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
22	Bail Appln./3042/2024	BIBEK SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
23	Bail Appln./3109/2024 FIXED	MD. BUBUL ALI Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
24	Bail Appln./3145/2024 FIXED	MIJANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
25	Bail Appln./3209/2024 FIXED	BUMAN NATH @ KINGKUMONI Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
26	Bail Appln./3283/2024 FIXED	MADARSAN DAS Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
27	Bail Appln./3321/2024 FIXED	MD HUSSAIN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/1214/2024 FIXED	MD. FIZNUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
29	AB/1236/2024 FIXED	DEVO CHANDARA SONOWAL Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
30	AB/1363/2024 FIXED	RAJU DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM

31	AB/1738/2024 FIXED	MUSTAFA LYNDOH Versus THE STATE OF ASSAM	MR. M MAHANTA	PP, ASSAM
32	AB/1750/2024 FIXED	ABDUL REHMAN KHAN @ ABDUL RAHMAN KHAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	AB/1998/2024 FIXED	SWAPAN EAKA Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
34	AB/2135/2024 FIXED	SUNIL KUMAR TERON @ SUNIL TERON Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
35	AB/2180/2024 FIXED	SAMSUL HOQUE MOLLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S HOQUE MR S H SIKDAR	PP, ASSAM
36	AB/2219/2024 FIXED	SHEK KALAM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE	PP, ASSAM
	WITH			
37	AB/2536/2024	ZIAUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
38	AB/2296/2024	MD RUBUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
39	AB/2460/2024 FIXED	HABIJUL HOQUE Versus THE STATE OF ASSAM	MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
40	AB/2475/2024 FIXED	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM	MR. C BHATTACHARYYA MR A MALEK	PP, ASSAM
41	AB/2554/2024 FIXED	WAHIDUR RAHMAN @ LELE Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
42	AB/2555/2024 FIXED	NIPU KALITA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
43	AB/2630/2024 FIXED	BILLAL HUSSAIN Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
44	AB/2635/2024	ANIL KUMAR NARZARY Versus THE STATE OF ASSAM AND ANR	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
45	AB/2754/2024 FIXED	NIKUNJA BASUMATARY Versus STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
46	AB/2792/2024 FIXED	JOHURUL ISLAM @ JAHRIUL ISLAM Versus STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR R B ISLAM MR M HUSSAIN	PP, ASSAM
47	AB/2815/2024 FIXED	SHRI RAM KISHAN GATTANI Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. A K SAHEWALLA MR M SAHEWALLA MR H K SARMA	MR B D DAS (INFORMANT) MR H K SARMA(INFORMANT) MR. D THAOSEN(INFORMANT) MR J LOTHAN PP, ASSAM
48	AB/2843/2024 FIXED	ASHRAFUL HAQUE @ ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	PP, ASSAM

49	WITH AB/2767/2024	SHAZIBUL HASSAN MOLLAH AND ANR Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
50	AB/2847/2024 FIXED	MAKIBUL BHUYAN AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
51	WITH Bail Appln./3232/2024	JEHERUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
52	AB/2849/2024 FIXED	JINTU GOGOI AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
53	AB/2894/2024 FIXED	ABHIJIT HAZARIKA Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
54	AB/2896/2024 FIXED	MD SAIFUL ISLAM @ HOQUE Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
55	WITH AB/2881/2024	AJGAR ALI @ MD AJGHAR ALI Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
56	WITH AB/2897/2024	MD ROHIM ALI Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
ORDERS				
57	W.P.(CrI.)/9/2020	VISHWATMA @ BHARAT GANDHI Versus THE STATE OF NAGALAND AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA	GA, NAGALAND
58	Review.Pet./102/2023 WP(C) 4413/2022(D/O)	RANADHIR ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS S A KHALIFA MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
59	W.P.(CrI.)/5/2024	FIVE D ENTERPRISES AND ANR Versus BAJAJ FINANCE LIMITED AND 2 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	GA, ASSAM MR. A K SAHEWALLA (r-1) MR. W SHARMA (r-1) MS Z DOLEY (r-1)
60	Review.Pet./65/2024 WP(C) 7913/2019(D/O)	JEUTI THAKURIA Versus THE STATE OF ASSAM AND 2 ORS	MS. S BORA MR. P BORAH	GA, ASSAM SC, SEC. EDU.
61	I.A.(CrI.)/884/2024 WITH OFFICE NOTE, FIXED in AB/2176/2024	ON THE DEATH OF MD. AJIJUR REHMAN LASKAR, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 10 ORS.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	MR. M H LASKAR M. HOSSAIN PP, ASSAM
	WITH AB/2176/2024	MRS REJIA BEGUM AND 9 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024

9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/3372/2024 in WP(C)/3404/2020	SUNSHINE TILES CO. PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR S SANCHETI MR. A SANCHETI	GA, ASSAM
	WITH WP(C)/3404/2020	SUNSHINE TILES CO. PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	MR A DASGUPTA GA, ASSAM MS B DAS
MOTION				
2	WP(C)/4985/2024 FIXED	MD MUSLIM ALI Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
3	WP(C)/5334/2024 FIXED	THARU AND SONS Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
4	WP(C)/5425/2024	ASHOK KR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
5	WP(C)/5443/2024	M/S YUGANT INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
6	WP(C)/5448/2024 FIXED	M/S ALPA GANGA SERVICE Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. I CHOWDHURY SR ADV MR N KALITA MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, I O C
7	WP(C)/5587/2024 IN WP(C)/85/2021 (D/O), FIXED	MITHILA KANU Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, P AND R.D. GA, ASSAM
8	WITH WP(C)/2980/2020	MITHILA KANU Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
ORDER NO STEPS				
9	WP(C)/3915/2021	RANJIT BARMAN Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD 5 ORS	MR. A D CHOUDHURY	SC, AFDC

10	WITH WP(C)/4374/2021	RANJIT BARMAN Versus ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, AFDC
ORDER (IMPLEADMENT OF PARTY)				
11	I.A.(Civil)/3096/2024 in WP(C)/2729/2024	M/S PATBAUSI MIN SAMABAY SAMITY, Versus BAHARI RESERVE GAON MIN SAMABAI SAMITTEE LTD AND 5 ORS	MR D J MEDHI MR S KHOUND	MR. D DAS SR. ADV GA, ASSAM MR. K MOHAMMED SC, FISHERY
	WITH WP(C)/2729/2024	BAHARI RESERVE GAON MIN SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, FISHERY
12	I.A.(Civil)/3200/2024 in Cont.Cas(C)/437/2019	AMIN UDDIN Versus RANJEET KUMAR LASKAR ACS AND ANR E	MR. A H M R CHOUDHURY	
	WITH Cont.Cas(C)/437/2019	AMIN UDDIN Versus N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY	MR. M NATH MR. A ROY MR. K KONWAR (R-6) MR. A BHATTACHARJEE MR. S DUTTA (R-6)
13	I.A.(Civil)/3339/2024 in Cont.Cas(C)/316/2024	RANU SHOME Versus SANJIB KUMAR SAIKIA APS AND ANR	MR. A K HUSSAIN	
	WITH Cont.Cas(C)/316/2024	RANU SHOME AND ANR Versus SANJIB KUMAR SAIKIA	MR. A K HUSSAIN MR. B HUSSAIN	MR B DEURI
14	I.A.(Civil)/3344/2024 in Cont.Cas(C)/772/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	WITH Cont.Cas(C)/772/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR P NAYAK(R-2) MS. S CHUTIA(R-2) MS P DAS(R-2)
15	I.A.(Civil)/3345/2024 in Cont.Cas(C)/771/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	WITH Cont.Cas(C)/771/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA(r-1) MS. R B BORA(r-1,2) MR. S BORA(r-1,2) MR. R K MUSHAHARY (R-2)
16	I.A.(Civil)/3346/2024 in Cont.Cas(C)/757/2022	SMTI. MANJU DAIMARI Versus ANURAG GOEL AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	WITH Cont.Cas(C)/757/2022	SMTI. MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
ADMISSION				
17	WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	DR.B AHMED MR. P DAS MRS. A GAYAN MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/892/2021 in WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MS N SAIKIA MRS.P GOSWAMI	SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI

18	WP(C)/2078/2018	FLEXITUFF HI-TECH LLP Versus THE STATE OF ASSAM AND 6 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	SC, WATER RESOURCE SC, FINANCE DEPTT.
19	WP(C)/6224/2018 FIXED	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
20	WITH WP(C)/1330/2024	NAZMUL KHAN AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM MR. N J GOGOI(SC, ASAMB) SC, GMC SC, AGRI. DEPARTMENT
21	WP(C)/8851/2018	RIMPI BORA Versus BHARAT PETROLEUM CORPORATION LTD AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH	MR. S S ROY (R1, R2, R3) MR. S BORTHAKUR (R1, R2, R3)
22	WP(C)/2608/2019	TRIBENI METALLOYS PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR. S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL
23	WP(C)/6508/2019	SANJIT KR. NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR D C NATH	SC, P H E
24	WP(C)/2146/2020	M/S APANA TRUNK FACTORY PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
25	WITH WP(C)/2145/2020	M/S STEEL UDYOG Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
26	WITH WP(C)/2152/2020	M/S PAREEK STEEL AND HARDWARE Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
27	WP(C)/2534/2020	M/S. MAA LAXMI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SC, PNRD MR. M NATH
28	Cont.Cas(C)/484/2022 FIXED	DIGANTA RABHA Versus SADHAN BARMAN	MR. S K GOSWAMI MR. R SHARMA	MR. N UPADHAYAY
29	WITH WP(C)/3522/2022	DIGANTA RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, BTC SC, IRRIGATION
30	WP(C)/3742/2022	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
31	WP(C)/3827/2022	NANTU PURKAYASTHA Versus NORTH EAST FRONTIER RAILWAYS AND 2 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	ASSTT.S.G.I.
32	WP(C)/3224/2023	ALTAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER GK GOGOI	SC, PWD ROAD
33	WP(C)/3233/2023	SHYAMANTA MECH Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, FOREST

34	WP(C)/958/2024 FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
35	WP(C)/1491/2024 B/O	FAKRUL ISLAM MAZARBHUIYA Versus THE FOOD CORPORATION OF INDIA AND 6 ORS	MS N KALITA MS D DUTTA	SC, F C I
36	WP(C)/4063/2024 FIXED	ATUL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
37	WP(C)/4164/2024	M/S UNIQUE ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. N J GOGOI MS. S DEB	SC, IRRIGATION SC, FINANCE DEPTT.
38	WP(C)/4420/2024 FIXED	APEX MEDICAL SYSTEMS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
39	WP(C)/4773/2024 FIXED	M/S TRIO STONEY MART Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST
40	WP(C)/4932/2024 FIXED	BASANTA KR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, P AND R.D. SC, BTC SC, PWD
ORDERS				
41	WP(C)/5237/2013	M/S DOWN TOWN HOSPITAL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
42	Cont.Cas(C)/105/2018	KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO- ORDINATION COMMITTEE AND 10 ORS. Versus M.G.V.K. BHANU AND ORS.	MR. A K HUSSAIN MR A HAQUE MR B HUSSAIN	MR. D SAIKIA (R-9) MR. P S DEKA MS. B BHUYAN MR. R BORPUJARI MR. R BORPUJARI MR. K KONWAR (R-8) MR. B GOGOI(R-11) MS. N BORAH (R-8) MS. N CHOUDHURY MR. S DUTTA(R-9) MR. M BORAH MR S DUTTA (R-8) MR. A KHOUND MR. B GOSWAMI MR A CHALIHA (R-11) MS. Y S PHOM
43	Cont.Cas(C)/736/2023 FIXED	NIREN CH TARAT Versus SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	MR. D NATH ADDL. SR. GA, ASSAM
44	WP(C)/4448/2024 FIXED	M/S NORTHEAST ENGINNERING AND CONSTRUCTION Versus THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. RANGON CHOUDHURY N GAUTAM	MR. S MITRA(R-1) MR A K BORO (R-1) MR. R. RAMEEZ(R-1) MR S.MITRA(R-1) SC, BPCL

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2294/2024 FIXED	MOHAN KUMAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR. S CHETRY	GA, ASSAM
2	WP(C)/5559/2024 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM SC, REVENUE
3	WP(C)/5623/2024 FIXED	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
4	WP(C)/5684/2024	SWARUP PAUL Versus THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. D GOGOI J RONGPEE	DY.S.G.I.
5	WP(C)/5762/2024	GENDU MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
6	WP(C)/5766/2024	HIRONYA KALITA Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED (AEGCL) AND 4 ORS	MRS. R S CHOWDHURY MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, APSC SC, AEGCL
7	WP(C)/5768/2024	DR. HITESH MAZUMDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
8	WP(C)/5769/2024	PURNA SUTRADHAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A M KHAN MR T T MONI MD. S ALI	DY.S.G.I.
9	WP(C)/5770/2024	SMTI. NANDINI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY	GA, ASSAM
10	WP(C)/5773/2024	IBADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM
11	WP(C)/5777/2024	PUJA BARUAH Versus THE UNION OF INDIA AND 5 ORS	MD H R AHMED M BEGUM	DY.S.G.I.

ORDER (IMPLEADMENT OF PARTY)

12	I.A.(Civil)/3347/2024 in Cont.Cas(C)/581/2016	LAKSHESWAR TALUKDAR Versus BISWA RANJAN SAMAL AND ANR	MR. B SHARMA MR. B SHARMA MR H TALUKDAR S HUSSAIN	SC, HIGHER EDU
	WITH Cont.Cas(C)/581/2016	LAKSHESWAR TALUKDAR Versus AJAY SHANKAR TIWARI and 2 ORS	DR.B AHMED MS.M DAS MR.B DAS MS.M DAS	MR.B PATHAK(R-3) MR.R THADANI(R-3) MR.A DEKAR-2
ADMISSION				
13	WP(C)/4584/2018 FIXED	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
	WITH WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
16	WP(C)/5218/2023 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. M R Z CHOUDHURY(R-4) A TALUKDAR (R-5) MS A SIDDIKA(R-4) MR A MOHAMMAD (R-5) SC, P H E
17	WP(C)/2837/2024 B/O	FATEMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
18	WP(C)/3639/2024 B/O	KALYANI KAKATI @ KAYLANE KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MS. K D SARMAH	GA, ASSAM SC, PWD SC, FINANCE
ORDERS				
19	Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)

21	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
22	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
23	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
24	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
25	WITH Cont.Cas(C)/314/2024	MINA DEVI AND ANR Versus B.K AGARWAL	MS G BORA MS. B TALUKDAR	
26	WITH Cont.Cas(C)/317/2024	MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
27	Cont.Cas(C)/160/2023	MD. NAZIMUDDIN AHMED Versus MEGHA NIDHI DAHAL	MR K PUJARI MS. K A PUJARI	MR. S BORA (R-1) MR P NAYAK (R-1)
28	WITH Cont.Cas(C)/777/2022	MADAN DAS Versus M N DAHAL , IAS AND ANR	MS. L DEVI	MR. D SAIKIA MR. S BORA MR P NAYAK
29	I.A.(Civil)/3321/2024 B/O in WP(C)/2521/2024	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 4 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
	WITH WP(C)/2521/2024	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
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7)	MR H MAURYA	21-10-2024	To	20-11-2024
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9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3911/2024 B/O	NUR JAHAN BEGUM @ NOOR JAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/4051/2024 B/O	AJIDA KHATUN @ AJRA NESSA Versus THE UNION OF INDIA AND 7 ORS	MR. A T SARKAR MR A MALEK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/4782/2024 B/O	BAREK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/5108/2024	JAMIR CHAN @ MD. JAMIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/5123/2024	AIN UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/5408/2024	MUSSTT FAJILA KHATUN @ FAJILA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/5457/2024 B/O	SAHERA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/5511/2024	MOKTAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/5519/2024	RINA BEGUM Versus THE UNION OF INDIA AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

10	WP(C)/5544/2024	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/5547/2024	SANIYARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5550/2024	SAIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5556/2024 B/O	MD. SHAHJAMAL ALI @ SHAHJAMAL SK Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5595/2024	MAZIDA BEGUM @ MAJIDA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR S C PANDIT MD S ULLAH MR N K KAKATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/5596/2024	AMBIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MS. R KHATUN MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/5597/2024	PIYARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/5615/2024	SALIM AHMOD @ SALIM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

18	WP(C)/137/2020 WITH LCR	HAFIZ UDDIN Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/208/2020 WITH LCR	FULBAJARI @ FULBAJARI KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/474/2020 WITH LCR	ABIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed MR. S H ZAMAN MR FAIZUL HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/655/2020 WITH LCR	ALEKJAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/1342/2020 WITH LCR	AYESA KHATUN @ AYESHA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. I H LASKAR A RAHMAN MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/1513/2020 WITH LCR	ABDUL LATIF Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/1745/2020 WITH LCR	SARUFA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	ASSTT.S.G.I.

25	WP(C)/1806/2020 WITH LCR	SARJAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/5358/2020 WITH LCR	SURJYA MANDAL Versus THE UNION OF INDIA AND 6 ORS.	MR A K AZAD MR. S K ROY MS. C KALITA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/5621/2020 WITH LCR	SALEMA KHATOON @ SALEMA BIBI @ SALEMA BEGUM Versus THE UNION OF INDIA AND 6 ORS	G UDDIN MS. P A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/458/2021 WITH LCR	PARBINA BEGUM @ FARBINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, ECI SC, F.T
29	WP(C)/573/2021 WITH LCR	SANDI KHATUN @ SONDI KHATUN @ SONDHI KHATUN @ SHANDHI KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/642/2021 WITH LCR	ABDUL AZIZ @ABDUL AJJ Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/649/2021 WITH LCR	KHADEJA KHATUN @ KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/651/2021 WITH LCR	MD. RASID ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
33	WP(C)/779/2021 WITH LCR	AMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/821/2021 WITH LCR	FARIJUL RAHMAN @ FERJUL RAHMAN Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/966/2021 WITH LCR	MUSTT. RAHIMA KHATOON @ RAHIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/1028/2021 WITH LCR	MD. ABDUL RAHIM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/3353/2021 WITH LCR	MOIMONA KHATUN @ MOMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	WA/270/2024 WITH OFFICE NOTE	THE STATE OF ASSAM AND ANR. Versus RAMEN KR. SARMA AND 41 ORS.	SC, EDU	MR. I CHOWDHURY SR ADV W AHMED
39	WP(C)/5128/2024 FIXED, WITH LCR	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ORDERS

40	Review.Pet./97/2020 IN WP(C)/4405/2019 (D/O)	TASLIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
41	I.A.(Civil)/1604/2023 WITH LCR, WP(C)/7943/2016 (D/O) in Review.Pet./25/2021	MUSSTT. ASIA KHATUN @ MUSSTT. ASIYA KHATOON Versus THE UNION OF INDIA AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH Review.Pet./25/2021	MUSSTT. ASIA KHATUN @ MUSSTT. ASIYA KHATOON Versus THE UNION OF INDIA AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
42	I.A.(Civil)/1805/2023 WITH WP(C)/4470/2019 (D/O) in Review.Pet./13/2020	ADHIR SARKAR @ ADHIR CHANDRA SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MR. I H LASKAR MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH Review.Pet./13/2020	ADHIR SARKAR @ ADHIR CHANDRA SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
43	Review.Pet./17/2024 IN WP(C)/4324/2019 (D/O)	SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
44	Review.Pet./175/2024 IN WP(C)/7323/2019 (D/O)	JAHANARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
45	I.A.(Civil)/2163/2024 B/O, WITH LCR in WP(C)/4619/2017 WITH WP(C)/4619/2017	SOLIMUDDIN Versus THE UNION OF INDIA and 4 ORS. SOLIMUDDIN Versus THE UNION OF INDIA and 4 ORS.	MR F U BARBHUIYA MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.H MUBARAK MR.A MATIN	DY.S.G.I. GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
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18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
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20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/97/2024	TRINATH KUMAR Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/98/2024	KHILENDRA KONWAR Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/99/2024	LAXMAN THAKURI Versus THE STATE OF ASSAM		PP, ASSAM
4	Crl.A./370/2024	SWAPNA BORA Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH I.A.(Crl.)/1059/2024 in Crl.A./370/2024	SWAPNA BORA Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
5	Crl.A./371/2024	NAZIMUL ALI @ NAZIMUL ALI @ HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY B DAS	PP, ASSAM
	WITH I.A.(Crl.)/1060/2024 in Crl.A./371/2024	NAZIMUL ALI @ NAZIMUL ALI @ HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY B DAS	PP, ASSAM
ORDERS				
6	Crl.L.P./12/2023 2 Y 0 M 25 D :in Crl.A./3151/2023	THE STATE OF ASSAM Versus MD. ZAKIR HUSSAIN	PP, ASSAM	MR A A DEWAN MR M K DAS MR H A RASHID
	WITH Crl.A./3151/2023 (Filing Number)	THE STATE OF ASSAM Versus MD. ZAKIR HUSSAIN A		

7	I.A.(CrI.)/469/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES in CrI.A./158/2024 WITH CrI.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
8	I.A.(CrI.)/1058/2024 in CrI.A./9624/2024 WITH CrI.A./9624/2024 (Filing Number) WITH I.A.(CrI.)/9625/2024 (Filing Number)	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR SAMIR @ JHANTU SINHA Versus THE STATE OF ASSAM AND ANR SAMIR @ JHANTU SINHA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. T DEURI MR. R CHETRI MR N MILI MR. A R HAZARIKA MS S MEDHI MS S MEDHI MS S MEDHI	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AT 2:00 PM OR AFTER RISING
OF SPECIAL DIVISION BENCH, WHICHEVER IS EARLIER
AND WILL RISE AT 3:30 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3301/2024 FIXED	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	Bail Appln./3424/2024	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
<u>MOTION</u>				
3	AB/2945/2024	JJARUL HAQUE Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. JITEN RABHA MR. S CHOUDHURY	PP, ASSAM
4	AB/2948/2024	PRADIP GOGOI Versus THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
5	AB/2955/2024	RASHIDUL KHAN @ RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL S S AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./3206/2024 FIXED	PRANJAL BARUAH @ JITU Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
7	Bail Appln./3282/2024 FIXED	LUTFUR RAHMAN CHOWDHURY AND 2 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
8	Bail Appln./3296/2024 FIXED	SMTI. DIPALI BISWAS SARKAR Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM

BAIL HEARING

9	AB/1086/2024 WITH OFFICE NOTE	ABU SHAMA @ ABU SHAMA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
10	AB/1943/2024	SAHADAT ALI @ SAHADAT Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
11	AB/2402/2024	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	PP, ASSAM
12	AB/2445/2024	PRADYUT DEY AND ANR Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
13	AB/2539/2024 FIXED	MEHER ALI AND ANR Versus THE STATE OF ASSAM	MR N ZAMAN	PP, ASSAM
14	AB/2556/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. A AWAL MR. S RANA MR. A.H. MONDAL	PP, ASSAM
15	AB/2678/2024 FIXED	KALPANA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI
16	AB/2791/2024 WITH OFFICE NOTE, FIXED	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. K BORUAH MR. D BORA MR. M ALAM MR. N MAHAJAN MS. P BORAH	MR P NEOG (INFORMANT) PP, ASSAM
17	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
18	AB/2841/2024 FIXED	FIRDUS ALI Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM MS. P BORAH	PP, ASSAM
19	AB/2901/2024 FIXED	MD. ANSER ALI @ AMSER ALI AND ANR Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
ORDERS				
20	I.A.(Civil)/3340/2024 FIXED in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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[For Monday,11th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/540/2024 FIXED	RATNA KANTA NATH AND 17 ORS Versus GYANENDRA DEV TRIPATHI IAS	MR. N BORAH G. R. SINGHA	MR. R K D CHOUDHURY
2	WP(C)/5061/2024 CAVT. NO.06252/024,	MINU DUTTA Versus THE UNION OF INDIA AND 11 ORS	MR. J I BORBHUIYA MR. S J SARMAH	GA, ASSAM MR H K BAISHYA MR. B D GOSWAMI SC, NHAI MR. B D DEKA (R-6) MR. M DAS(R-6) N CHAUDHURY(R-6) MR A DEKA(R-6) DY.S.G.I. FOR CAVEATOR GA, ASSAM
3	WP(C)/5331/2024 FIXED	PRANJAL DUTTA AND ANR Versus SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
4	WP(C)/5361/2024 FIXED	BIKASH GOSWAMI Versus UNION OF INDIA AND 4 ORS	MR S DIFUSA MR N RAY N N HUSSAIN MR. K R SARMA	SC, GST MR. S C KEYAL SC, FINANCE AND TAXATION MR. B GOGOI DY.S.G.I.
5	WP(C)/5373/2024 FIXED	LALIT AGARWALLA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. R K D CHOUDHURY SC, GAD DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
6	WP(C)/5374/2024 FIXED	RAJEN KR TOSHNIWAL Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. R K D CHOUDHURY SC, GAD DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD

7	WP(C)/5376/2024 FIXED	BHANWARLAL AGARWALA Versus UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. R K D CHOUDHURY SC, GAD DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD
8	WP(C)/5377/2024 FIXED	RAJIB RANJAN PHUKAN Versus UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. R K D CHOUDHURY SC, GAD DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
9	WP(C)/5378/2024 FIXED	RAM AVATAR AGARWALLA AND 3 ORS Versus UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. R K D CHOUDHURY SC, GAD DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD
10	WP(C)/5463/2024 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 17 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MS. M D BORAH
11	WP(C)/5497/2024 FIXED	GAUTAM SINGH KUTHARI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	GA, ASSAM SC, BTC SC, REVENUE
12	WP(C)/5608/2024 FIXED	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
13	WP(C)/5763/2024	BIPUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MS. P P DAS	GA, ASSAM SC, GHC
14	WP(C)/5764/2024	LALCHAN ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	GA, ASSAM SC, PCB SC, FOREST
15	WP(C)/5767/2024	DHARMENDRA PRASAD SAH Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, TRANSPORT DEPARTMENT, ASSAM
16	WP(C)/5774/2024	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
17	WP(C)/5775/2024	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
<u>ADMISSION</u>				
18	WP(C)/7676/2015	MONIR UDDIN BARBHUIYA and 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
19	WP(C)/2581/2016	PRABHAT RAJKHOWA Versus THE HOUSING and URBAN DEV. CORPN. LTD. HUDCO and ANR.	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	MR. C GOSWAMI

20	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
21	WP(C)/8383/2018 FIXED	M/S. SAMSON TIMBER INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI MR. D WANGDI MS. R R DAS	MR. N J GOGOI (SC, A S A M B) SC, FOREST
22	WP(C)/5347/2020 FIXED	ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
23	WP(C)/214/2021 FIXED	NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. P BORA (r-7) GA, ASSAM MS K BHATTACHARYYA (r- 7) MS K SARMA (r-7)
24	WP(C)/2285/2021 WITH LCR	KAILASH CHAND JAIN Versus THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
25	WP(C)/1883/2023 FIXED	MADHUMITA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR. P K ROY (r-7) MR. S K CHAKRABORTY (r- 7) MR. R K D CHOUDHURY (r- 7) MS N K DEVI MR N ANIX SINGH MR A CHAKRABORTY (r-7) MS. M DUTTA (r-7) SC, GHC
26	WP(C)/2877/2023	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, APDCL
27	WP(C)/3802/2023	NIHARENDU BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MR N SARMA MS K BASUMATARY MR R K SAHA	DY.S.G.I. SC, P W D
28	WP(C)/4066/2023 FIXED	PALLORBUND TEA LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	GA, ASSAM
29	WP(C)/5190/2023 B/O	JAHAN UDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
30	WP(C)/6655/2023 B/O	DIMBA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM MR. I H LASKAR (R-5) MR. P K DEKA (R-5) MR. P DAIMARY (R-5) MR. R. KARIM (R-5) SC, REVENUE
31	WP(C)/75/2024 FIXED	PRADIP KALITA AND 103 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, CO OP
32	WP(C)/1001/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	MR. N J GOGOI(SC, ASAMB) SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.

33	WP(C)/2244/2024 FIXED	MOTALEB BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION
	WITH			
34	WP(C)/2695/2024	KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
	WITH			
35	WP(C)/3683/2024	M/S C ZAR TECHNOLOGIES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
	WITH			
36	WP(C)/4500/2024	MONI KANTA DAS Versus UNION OF INDIA AND 3 ORS	MR A KHANIKAR R L CHUTIA	SC, GST DY.S.G.I.
37	WP(C)/2517/2024 FIXED	JYOTI KALITA AND 60 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY IMSENKALA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
38	WP(C)/2929/2024 FIXED	M/S TECHNOMECH SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.
39	WP(C)/3060/2024 FIXED	RUNUMEE DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GHC SC, HEALTH
40	WP(C)/3608/2024 FIXED	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA AND 8 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	MR. P K ROY(R-2 TO 8) MR. S K CHAKRABORTY(R- 2 TO 8) MRS. A CHAKRABORTY(R-2 TO 8) MS. M DUTTA(R-2 TO 8) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM SC, F C I
41	WP(C)/4631/2024 FIXED	SHAHNUR ALAM AND ANR Versus THE UNION OF INDIA AND 6 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	GA, ASSAM MR. K GOGOI (CGC) SC, REVENUE SC, RAILWAY
42	WP(C)/4946/2024 FIXED	TAMANNA FERDUSI MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
43	WP(C)/5113/2024 FIXED	NAWAZ AHMED BORBORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J C GOGOI MR B ISLAM MR. H KAKATI	GA, ASSAM SC, REVENUE
		ORDERS		
44	Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3) MR. B GOGOI SC, HEALTH AND F W
	WITH			
	I.A.(Civil)/2713/2024 in Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus ASHOK BABU IAS AND 3 ORS	MR. B CHETRI	
45	Cont.Cas(C)/376/2024 FIXED	KARRI BABU RAO AND ANR Versus MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	MR. D SAIKIA MR. S BORA MR. S BORA SC, GMC
46	I.A.(Civil)/2081/2024 FIXED in Cont.Cas(C)/175/2024	ANIL DAS, Versus RAMJI RAY AND ORS	MR K BHUYAN MR. M U E BHUYAN	SC, REVENUE

WITH
[Cont.Cas\(C\)/175/2024](#)

RAMJI RAY
Versus
3) SMTI GAYATREE BORI BORA

MR. S P ROY
JYOTISH DAS
MS P DEY
MS. P AGARWALA
MS. V RAI

MR. D SAIKIA (R- 7, 8)
MRS. R BORAH (R-1)
MR. C BORUAH (SC, NHAI)
MR. R BORPUJARI (R- 7, 8)
MR. R BORPUJARI (R- 7, 8)
MR K BHUYAN (R-9)
MR. S DUTTA (R- 7, 8)
MR. S DUTTA (R- 7, 8)
MR. M U E BHUYAN (R-9)

47 [I.A.\(Civil\)/2755/2024](#)
FIXED
in WP(C)/2089/2024

THE CHIEF ENGINEER, WATER
RESOURCES DEPARTMENT AND ANR
Versus
RUSHAN AHMED BARBHUIYA AND 22
ORS

MR R M DAS

MR. B U LASKAR

WITH
[WP\(C\)/2089/2024](#)

RUSHAN AHMED BARBHUIYA AND 22
ORS
Versus
THE STATE OF ASSAM AND 4 ORS

MR. B U LASKAR
MR. A B ACONDA

GA, ASSAM
SC, REVENUE
SC, WATER RESOURCE

WITH
[I.A.\(Civil\)/1964/2024](#)
in WP(C)/2089/2024

RUSHAN AHMED BARBHUIYA AND 22
ORS
Versus
THE STATE OF ASSAM AND 4 ORS

MR. B U LASKAR

GA, ASSAM
GA, ASSAM
SC, WATER RESOURCE

48 [WP\(C\)/3965/2024](#)
FIXED

SUSHANKAR PAUL
Versus
THE STATE OF ASSAM AND 3 ORS

MR. J I BORBHUIYA
MR. A B T HAQUE
MR A HOSSAIN

GA, ASSAM
MS. S SEAL(R-3)
MR. S P CHOUDHURY (R-2)
MS. S KANUNGOE(R-3)
MS. J CHETTRY (R-3)

WITH
[I.A.\(Civil\)/2807/2024](#)
in WP(C)/3965/2024

SUSHANKAR PAUL
Versus
THE CHIEF EXECUTIVE OFFICER

MR. J I BORBHUIYA
MR. A B T HAQUE

GA, ASSAM

WITH
[I.A.\(Civil\)/2904/2024](#)
in WP(C)/3965/2024

SUBIR CHANDRA SAHA
Versus
SUSHANKAR PAUL AND 3 ORS.

MS. S SEAL
MS. S KANUNGOE
MS. J CHETTRY

GA, ASSAM
MR. J I BORBHUIYA
MR. A B T HAQUE
MR A HOSSAIN

49 [WP\(C\)/4004/2024](#)

KAMKHOLUN LHOJEN
Versus
THE GAUHATI HIGH COURT AND 4 ORS

MR. R BORA
MS R MEDHI
MR. S UDDIN

GA, ASSAM
SC, GHC

50 [WP\(C\)/4695/2024](#)

SANTOSH ALI @ SHONTOSH ALI
Versus
THE STATE OF ASSAM AND 5 ORS

MD. A HUSSAIN
MR. K ALOM
MR. T ISLAM

GA, ASSAM
SC, FOREST
SC, REVENUE

51 [WP\(C\)/4907/2024](#)
FIXED

SHAHBUL ISLAM AND ANR
Versus
THE STATE OF ASSAM AND 6 ORS.

MD S HOQUE
MR. M DEKA
MS A BEGUM

SC, PWD ROAD
GA, ASSAM
SC, REVENUE

52 [WP\(C\)/5219/2024](#)
FIXED

KHALEKUR ZAMAN CHOUDHURY
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
MR G Z AHMED
MR H K BARUAH
MR S A REEYAZ

GA, ASSAM
SC, REVENUE AND
DISASTER MANAGEMENT
DEPT

53 [WP\(C\)/5236/2024](#)
FIXED

MD. ABDUL KALAM AND 25 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. S SAHU
MS A ROY
S SHAHI

GA, ASSAM
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024

7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/106/2024 FIXED	MINESWAR GOGOI Versus UTTAM GOGOI AND 2 ORS.	MR. M DUTTA MR K M BORA	
2	CRP(IO)/452/2024	RABIN DEY Versus ON THE DEATH OF KAUSIK DAS HIS LEGAL HEIRS LOVITA DAS AND 2 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
ADMISSION				
3	WP(C)/666/2019 CAVT. NO.0014/2019 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
4	CRP(IO)/264/2023	JIT BAHADUR CHETRY Versus DIPMALA BISWAKARMA AND 3 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	MR. P SUNDI
5	WP(C)/1845/2023	MRS. JYOTI SINGH PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARMA	SC, HIGHER EDU
6	WP(C)/2154/2023	RANJOY SAHA Versus GOVT OF ASSAM AND 9 ORS	MR. D K BAGCHI MS. M BARMAN	SC, HIGHER EDU MR. B GOSWAMI (R-4,5) MR. N BARUA (R-4,5) MR. A K DUTTA(R-9) MR. R PHUKAN (r-6) MR. R PHUKAN (r-6) MR. B PURKAYASTHA(R-9) MR. B ZAMAN (R-9) MR. P KAKATI (R-4,5) SC, G U
	WITH I.A.(Civil)/1754/2023 in WP(C)/2154/2023	DR. RITA RANI DEY Versus RANJOY SAHA AND 9 ORS.	MR. A K DUTTA MR B PURKHYASTHA	SC, HIGHER EDU MR. D K BAGCHI
7	MACApp./580/2024	CHOLAMANDALM MS GENERAL INSURANCE COMPANYYT LTD Versus BINA GOGOI AND 4 ORS	MR T KALITA MR. A KAKATI	

	WITH I.A.(Civil)/3406/2024 in MACApp./580/2024	CHOLAMANDALM MS GENERAL INSURANCE COMPANY LTD Versus BINA GOGOI AND 4 ORS	MR T KALITA MR. A KAKATI	
8	MACApp./581/2024	SULMINA BEGUM AND 3 ORS Versus NATIONAL INSURANCE CO LTD AND 2 ORS	MR D MONDAL	
9	MACApp./583/2024	UNITED INDIA INSURANCE COMPANY LTD Versus PRALLAB ENGTI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3410/2024 in MACApp./583/2024	UNITED INDIA INSURANCE COMPANY LTD Versus PRALLAB ENGTI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
10	WP(C)/2480/2024 B/O	NITU GOGOI AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA S ACHUMI K BHARALI	SC, SEC. EDU.
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
11	RSA/72/2024	SANKAR BARKAKATI Versus TARUN BARAKAKATI	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	
	WITH I.A.(Civil)/1304/2024 in RSA/72/2024	SANKAR BARKAKATI Versus TARUN BARAKAKATI	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	
12	RSA/129/2024	LEGAL HEIRS OF ABDUL AWAL ABDUL HAQUE AND 7 ORS. Versus RUP BHANU AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/2133/2024 in RSA/129/2024	LEGAL HEIRS OF ABDUL AWAL ABDUL HAQUE AND 7 ORS. Versus RUP BHANU AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
13	RSA/165/2024	ABDUL KUDDUS BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM
	WITH I.A.(Civil)/2715/2024 in RSA/165/2024	ABDUL KUDDUS BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM
14	RSA/168/2024	HARAMOHAN BAISHYA AND ANR Versus HARIKANTA BAISHYA AND 7 ORS	J TALUKDAR MR. R ALI MR. T G BARUAH MR. M BORO	
		<u>ORDERS</u>		
15	MC/1921/2014 in RSA SL. NO. 229207/2014, B/O	SMTI MINA DEKA THAKURIA Versus ON THE DEATH OF SUBARNESWAR THAKURIA, HIS LEGAL HEIRS	MR.S NATH MR.H DAS	MR. P P DAS
16	I.A./190/2016 in RSA SL. NO. 234600	MD. MOZAMMAL HUSSAIN @ MD. MOZAMIL ALI and 3 ORS, Versus ABU MATLEB ALI and 16 ORS,	MR.S ISLAM MR.A ALI MR.A CHOUDHURY MS.M KONCH	
17	RSA/141/2019	SRI AMEN ALI AND ANR Versus BOLAI RAM BISWAS AND 5 ORS	MR. N ALAM MR. S U AHMED MR K JAIN	
18	RSA/272/2019 FIXED	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)

	WITH I.A.(Civil)/4139/2019 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS Versus SRI MANESWAR DAS @ SEAL AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	
	WITH I.A.(Civil)/2836/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS.	MR. S PAUL	
	WITH I.A.(Civil)/2837/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS.	MR. S PAUL	
	WITH I.A.(Civil)/2838/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND ORS. B	MR. S PAUL	
19	RSA/273/2019	ON THE DEATH OF NAKUL CHANDRA PAUL HIS LEGAL HEIR SMTI REBA RANI PAUL(WIFE) Versus PRABAL KUMAR BORA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S SAHU
20	RSA/276/2019 WITH LCR, B/O	SRI PANNALAL CHOUDHURY Versus MRS. JELEKHA KHATUN AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. B C DAS MR S HOQUE MR. A MOBARAQUE
21	RSA/6/2020	LUKUBALA CHOUDHURY AND ANR Versus JYOTI BORGHAIN AND ANR	MR. S SHARMA MR. S N ADHYAPAK	
	WITH I.A.(Civil)/115/2020 in RSA/6/2020	LUKUBALA CHOUDHURY AND ANR Versus JYOTI BORGHAIN	MR. S SHARMA MR. S N ADHYAPAK	
22	Test.App./14/2022 WITH LCR	TIMIR BORAH Versus KANGKAN BORA ND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	M ALAMGEER MR. D GOSWAMI MR. A. ALAM MS. RIA TIWARI
23	I.A.(Civil)/136/2023 WITH LCR in RFA/4/2023	M/S TRANSPARENT CREATIONS PVT. LTD. Versus JAYANTA PRASAD SARMA	MR. M K SARMA MR. J DEKA B KRISHNA MS. U DEVI	
	WITH RFA/4/2023	M/S TRANSPARENT CREATIONS PVT. LTD. Versus JAYANTA PRASAD SARMA AND ANR	MR. M K SARMA MR. J DEKA B KRISHNA MS. U DEVI	M KATAKY (r-1) MR. R PHUKAN (r-1)
24	RSA/12/2024 WITH LCR	JAYANTI PATOR Versus BIREN BORA	MR. D C C PHUKAN MS D DEVI	
25	WITH RSA/4/2024	JAYANTI PATOR Versus BIREN BORA	MR. D C C PHUKAN MS D DEVI	MR. P J SAIKIA MR H K HAZARIKA MR H K HAZARIKA MS D DUTTA
26	RFA/39/2024 CAVT. NO.04882/024, WITH LCR	SHANTILAL DUDHORIA Versus SAILENDRA KR. DAS AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. H SARMAH(R-1) MR S DUTTA(R-1) MR U.SARMAH(R-1) FOR CAVEATOR
27	FAO/72/2024 CAVT. NO.08082/024, FIXED	DELHI PUBLIC SCHOOL AND ANR Versus BARUAS INDUSTRIES AND 3 ORS	MR. D SAIKIA MR. R BORPUJARI MS. RUKMINI BARUA MS. PADMINI BARUA	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/3093/2024 in FAO/72/2024	DELHI PUBLIC SCHOOL AND ANR Versus BARUAS INDUSTRIES AND 3 ORS	MR. D SAIKIA MR. R BORPUJARI MS. RUKMINI BARUA MS. PADMINI BARUA	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR

28	RSA/151/2024	LEGAL HEIRS OF LT GANESH CHANDRA BARMAN , BIKU CHANDRA BARMAN AND ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
		Versus		
		NAGEN CHANDRA ROY BEPARI		
	WITH I.A.(Civil)/2420/2024 in RSA/151/2024	LEGAL HEIRS OF LT GANESH CHANDRA BARMAN , BIKU CHANDRA BARMAN AND ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. K BHATTACHARJEE
		Versus		
		NAGEN CHANDRA ROY BEPARI		
29	RSA/98/2024	LEGAL HEIRS OF LT GANESH CHANDRA BARMAN, BIKU CHANDRA BARMAN AND ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
	WITH LCR			
		Versus		
		NAGEN CHANDRA ROY BEPARI		
30	RSA/166/2024 WITH LCR	GOVINDA PANGGING AND 4 ORS	MR C GOSWAMI	MR. S NEOG(R-1) MS. S G BARUAH (R-1) MR. B BORGHOAIN(R-1) MR B SAIKIA(R-1)
		Versus		
		JOYSHREE GHOSH AND 3 ORS		
	WITH I.A.(Civil)/2717/2024 in RSA/166/2024	GOVINDA PANGGING AND 4 ORS	MR C GOSWAMI	
		Versus		
		JOYSHREE GHOSH AND 3 ORS		
31	CRP(IO)/434/2024 FIXED	THE ASSAM COMPANY LIMITED AND ANR	MR. A SARMA MR B KAUSHIK MR. K KALITA MS G SWAMI	MRS. S ROY MS F N ZAMAN
		Versus		
		PRAKASH CHANDRA SAIKIA		
32	I.A.(Civil)/3197/2024 WITH LCR in RSA/29/2020	UTTAM SAHA	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
		Versus		
	WITH RSA/29/2020	UTTAM SAHA	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
		Versus		
		SRI GAURANGA SAHA AND 50 ORS.		

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/451/2024 B/O	SYED ATIKUL AHMED Versus MD. ABDUL GAFFAR AHMED AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA MR. T G BARUAH	
ADMISSION				
2	WP(C)/3597/2021 WP(C) 351/2022(D/O)	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
WITH				
3	WP(C)/231/2022	ATOWER RAHMAN AND 50 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU
WITH				
4	WP(C)/527/2022	BASANTI DAS AND 48 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
WITH				
5	WP(C)/2169/2022	CHARAN BISWAS AND 44 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU
WITH				
6	WP(C)/6277/2023	KHITISH CHANDRA RABHA Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
WITH				
7	WP(C)/6297/2023	RENUKA DEVI Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. K R PATGIRI (R-7) MR G SARMA (R-7) MS CHITRALEKHA DAS MS K BARMAN (R-7) MS. D. DEVI (R-7)
WITH				
8	WP(C)/6314/2023	JAIN UDDIN AHMED Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM

9	WITH WP(C)/6610/2023	BAHARUL ISLAM Versus THE SECRETARY TO THE GOVT OF ASSAM, SCHOOL EDUCATION DEPARTMENT AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
10	WITH WP(C)/6656/2023 CAVT. NO. 09272/023,	ARJUMINA RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
11	WITH WP(C)/6657/2023 CAVT. NO. 09282/023,	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
12	WP(C)/4318/2022 B/O	MANOJ KR CHOWHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU
13	WP(C)/1092/2023	HITESWAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	SC, SEC. EDU. SC, BTC
14	WP(C)/1263/2023	DULAL CHANDRA ROY Versus ASSAM AGRICULTURE UNIVERSITY AND 2 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, AAU
15	WITH WP(C)/4824/2019	DULAL CHANDRA ROY Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P N GOSWAMI SC, AAU
16	WP(C)/1568/2023 CAVT. NO.02342/023,	RAKIBUL HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR. S U AHMED MR. M S MONDAL	GA, ASSAM MR M AHMED (R-5) H A AHMED A. K. KANU (R-5) MR A. ALI (R-5) SC, EDU FOR CAVEATOR
17	WP(C)/1592/2023	HEMEN BORDOLOI AND 64 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. M K CHOUDHURY MR A U AHMED MS. H SARMA	SC, ELEM. EDU SC, FINANCE
18	WP(C)/1617/2023	ABDUR ROUPH Versus THE STATE OF ASSAM AND 4 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	SC, ELEM. EDU MR F HAQUE(r-5) MR. S K M ALOMGIR (r-5) MR A ISLAM (r-5)
19	WP(C)/1793/2023	DR. SHALINI SHARMA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	SC, WPT AND BC SC, HEALTH
20	WITH WP(C)/1833/2023	DR. MRINAL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	SC, WPT AND BC SC, HEALTH
21	FAO/78/2024	MS/ SAMPAT AUTOMOILES Versus SRI JOGENDER CHOUDHURY AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
22	FAO/79/2024	ANAND DEALERS PVT LTD AND ANR Versus AJIT SAIKIA AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	

	WITH I.A.(Civil)/3417/2024 in FAO/79/2024	ANAND DEALERS PVT LTD AND ANR Versus AJIT SAIKIA AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	
23	FAO/80/2024	MOSLEM UDDIN Versus BEGUM JAHANARA ABEDIN AND ANR	MR G BHARADWAJ MR B DEORI MR N BRAHMA	
24	FAO/81/2024	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS Versus HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
	WITH I.A.(Civil)/3418/2024 in FAO/81/2024	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS Versus HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
25	FAO/82/2024	BAJRANG AYURVED BHAWAN Versus PRATIVA KALITA AND ANR.	N K NEOG MR S BHARALI MR. M DAS	
	WITH I.A.(Civil)/3419/2024 in FAO/82/2024	BAJRANG AYURVED BHAWAN Versus PRATIVA KALITA AND ANR.	N K NEOG MR S BHARALI MR. M DAS	
26	MACApp./406/2024	UNITED INDIA INSURANCE CO. LTD Versus GOKUL SAWRA AND 2 ORS F	MR D MONDAL MR A N DAS	
	WITH I.A.(Civil)/2454/2024 in MACApp./406/2024	UNITED INDIA INSURANCE CO. LTD Versus GOKUL SAWRA AND 2 ORS F	MR D MONDAL MR A N DAS	
27	WP(C)/3522/2024 B/O	NABA KUMAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 18 ORS	MR. M DUTTA MS S DEV MR. N BARDOLOI	SC, AG SC, SEC. EDU. MS. D D BARMAN Ld.Addl. Sr. Advocate, Assam, SC, FINANCE
28	WP(C)/4517/2024	JANAKI KUMAR SHARMAH AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M NATH MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, SEC. EDU. SC, FINANCE DEPTT.
<u>ORDERS</u>				
29	MACApp./116/2013 WITH LCR	RAJESH DEVI BRAHMIN and 2 ORS Versus NISHANT NAHATA and 2 ORS	MR.S K SAHARIA MR D C NATH MR.D DAS	MR.S K GOSWAMI MR.A ACHARYA MS.L SARMA MR.R KATHKATIA
30	MC/1493/2015 in MACApp./139/2004 (D/O) in MC/1971/2012	UNION OF INDIA AND ORS Versus PRABHA SAIKIA	C.G.C. MR. B SARMA	T DAS B NATH S DEKA MR.M C DEKA
31	MACApp./10/2016 WITH LCR	MD AFFAN FAROOQUI Versus THE MANAGER BORMAJAN TEA ESTATE and ANR	MR. A GANGULY MR. A DUTTA	MR S S SHARMA MR. B J MUKHERJEE
32	I.A.(Civil)/1342/2016 in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and 4 ORS	MR.P DEKA MR.A CHETIA MD.ASLAM MR.A SAHEWALLA	MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.M GOSWAMI MR.R HAZARIKA(R-1 & 2) FOR CAVEATOR

	WITH FAO/18/2015 CAVT. NO. 926/2015	B and A LIMITED Versus RAJIB BAROOAH and ANR	MR.P DEKA MR.A CHETIA MD.ASLAM MR.A SAHEWALLA	DR.B P TODI(R- 3-5) MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.A NATH(R- 3-5) MR.M GOSWAMI MR.R HAZARIKAR-1 and 2 MR.A TODI(R- 3-5) MR.N J MEDHI(R- 3-5) FOR CAVEATOR
	WITH I.A./983/2015 in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and ANR	MR.P DEKA MR.A CHETIA MR.A SAHEWALLA MD.ASLAM	MR.B J GHOSH MR.M GOSWAMI FOR CAVEATOR
	WITH I.A./1802/2015 in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and ANR	MR.P DEKA MR.A CHETIA MR.A SAHEWALLA MD.ASLAM	MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.M GOSWAMI MR.R HAZARIKA(R-1 & 2) FOR CAVEATOR
33	WP(C)/7357/2018 B/O	BIPUL MECH Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. A CHAMUAH MS. T HAZARIKA MR. S D ROY MR. C P SHARMA MS. K BARPUJARI	MR R DHAR (R8) MR N N UPADHYAYA (R8) MR. B B KAKATI (R8) SC, SEC. EDU. MR. I RASUL (R7)
34	MACApp./37/2019 WITH LCR	SMTI DEVIKA SARMA Versus THE BAJAJ ALLIANZ G.I.C. LTD AND 5 ORS	MR D MONDAL MR. P SARMA	MR. K K BHATTA (r-4) MR. R GOSWAMI (R-1) MS JONA TALUKDAR (r-4) MS. P BORTHAKUR (R-1) MR S K BEHARA (R-1) MS R DEVI (r-4)
35	I.A.(Civil)/2120/2019 FIXED in WP(C)/4566/2018	SAIFUL ISLAM FAUKI AND ANR Versus ANUWAR HUSSAIN MD. WAHID AND 6 ORS	MS. M SARMAH MS. K BORUAH	MR. R MAZUMDAR MR. P GOHAIN MS D BORGOHAIN
	WITH WP(C)/4566/2018	ANUWAR HUSSAIN MD. WAHID Versus THE STATE OF ASSAM AND 7 ORS.	MR. R MAZUMDAR	SC, HIGHER EDU MS D BORGOHAIN (R4) MR. P GOHAIN (R4) MS. K BARUAH MS. M SARMAH MS. B PHUKAN (R4)
36	MACApp./281/2020 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD., Versus LABANAYA DEVI BEGUM AND 5 ORS.	MR. K K BHATTA MS R DEVI	MR A SHARMA MS M DAS MR. P SAIKIA
37	Cont.Cas(C)/348/2020	HEULIAKLE JEME Versus PRITAM SAIKIA IAS AND 4 ORS.	MR. D GOGOI MR. R BORA	MR. R M DAS MS. A BEGUM
38	MACApp./236/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI SWAPNA SAIKIA AND 2 ORS (A)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. Z IQBAL MR. Z IQBAL
	WITH I.A.(Civil)/1629/2021 in MACApp./236/2021	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI SWAPNA SAIKIA AND 2 ORS (A)	MR. K K BHATRA	MR. Z IQBAL
	WITH CO/22/2022 in MACApp./236/2021	SWAPNA SAIKIA AND ANR. Versus NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR D MONDAL	
39	MACApp./303/2022 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus KHUSBU AGARWALA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

40	Cont.Cas(C)/474/2022	THE NATIONAL COUNCIL OF YMCAS OF INDIA (NCY) Versus BIROL BASUMATARY AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. S. DEY (r-2) MR P DEKA (r-2) MR. R SARMA (r-1) MR. B BORAH (r-2) MR. N GOSWAMI (r-1) MR D HAZARIKA (r-1) MR A HUSSAIN (r-1)
41	MACApp./789/2022 WITH LCR, B/O	MOKSHED ALI @ MOSHED ALI PARAMANIK Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 5 ORS.	MR. A ROSHID MS. T BEGUM	MR. M A SHEIKH (R-6) MR. K K BHATTA (R1, R2) MS. M CHOUDHURY (r-5) MS. A BEGUM (R-6) MR M H CHOUDHURY (R-6) MS F INTAZ (R-6) MS C BORAH (r-5)
42	CRP(IO)/167/2023 B/O	DR. SAMS UDDIN Versus SIRAJUL HAQUE MAJUMDAR AND 2 ORS.	MS. R CHOUDHURY	MR. L R MAZUMDER (R-1,2) MR. A ISLAM (R-1,2)
43	CRP(IO)/226/2023 B/O	ADALAT MIA Versus TAIZUDDIN AHMED	K U AHMED MS P SARMA MS N HASSAN	MR A W AMAN MR T R SEN
44	Test.App./6/2024 WITH LCR	HIRONYA BORA @ HIRANYA KR BORAH Versus KRISHNA KANTA BORA AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
	WITH I.A.(Civil)/2267/2024 in Test.App./6/2024	HIRONYA BORA @ HIRANYA KR BORAH Versus KRISHNA KANTA BORA AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
45	FAO/44/2024 WITH LCR	DEBASISH LAHIRI AND ANR. Versus M/S TSANGPO INC, AND ANR.	MR S DUTTA MS. I DAS	
46	Tr.P.(C)/70/2024	DEPIKA KUTUM Versus RINTU KUMAR PEGU	MD A SAHAD B.L. SARMA MR. M H ALI	MR S N KRISHNATRAYA MR R YASIN
47	CRP(IO)/137/2024 B/O	UTPAL DUTTA Versus THENALBARI ESTATE LTD. AND 3 ORS	MR. S DASGUPTA MR. I A TALUKDAR	GA, ASSAM MR. N DEKA (R1) MR. M GOGOI (R1) SC, REVENUE
48	CRP(IO)/229/2024 FIXED	SUNITA SWAMI Versus PAWAN KUMAR JALAN @ PAWAN JALAN	MR A SHARMA MR. H BURAGOHAIN	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA
49	MACApp./240/2024 CAVT. NO.03712/024, WITH LCR, B/O	RABIA KHATUN @ RABIYA KHATUN AND ANR. Versus HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE	MR A HUSSAIN MR T KALITA(R-5) MR. A T SARKAR MR. A KAKATI (R-5) MR S HUSSAIN FOR CAVEATOR
50	CRP(IO)/405/2024 FIXED	JYOTHSNA DAS Versus SAMARENDRA DAS AND 2 ORS	MR B K SINGH MR D AKRAM	
51	WP(C)/1824/2024 B/O	DEBANANDA PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA
52	WP(C)/2015/2024 B/O	LAKHYANATH PAME Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING	SC, SEC. EDU. SC, SEBA
53	I.A.(Civil)/2667/2024 ARB.A. 11/2015, ARB.A. 9/2015, ARB.A. 10/2015, ARB.A. 5/2015(ALL D/O) in Arb.A./11/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
54	WITH I.A.(Civil)/2609/2024	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. NBCC Versus M/S G.L. AGARWALLA AND 2 ORS	MR.H MEDHI MR.A THAKUR	

	WITH I.A.(Civil)/2668/2024	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
55	I.A.(Civil)/2824/2024 in MACApp./138/2020 (D/O) in MACApp./138/2020	JESMINA KHATUN AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR	MR. F A HASSAN	MR. R C PAUL
	WITH I.A.(Civil)/3170/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus JESMINA KHATUN AND 4 ORS	MR. R C PAUL	MR. F A HASSAN
56	I.A.(Civil)/2886/2024 WITH LCR in MACApp./701/2018	MUSTT. RATNA BEGUM LASKAR @ ROPNA AND 3 ORS Versus NATIONAL INSURANCE CO. LTD AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA	MR. K K BHATRA MR. R K BHATRA
	WITH MACApp./701/2018	NATIONAL INSURANCE CO. LTD Versus MUSTTRANTA BEGUM LASKAR @ROPNA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MS. R DUTTA MR. A KALITA MR. D BHUYAN	MR H R A CHOUDHURY MR F U BARBHUIYA MS. I DAS
	WITH I.A.(Civil)/4210/2019 in MACApp./701/2018	NATIONAL INSURANCE CO. LTD Versus MUSTT RANTA BEGUM LASKAR @ROPNA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	
57	I.A.(Civil)/3147/2024 B/O in CRP(IO)/68/2024	DEBENDRA JALEWAL Versus BIRENDRA PRASAD SAH,	MR. B D KONWAR SR. ADV. MR H AGARWAL MS P GUPTA MS S JAIN	MR. P K SARAF
	WITH CRP(IO)/68/2024	BIRENDRA PRASAD SAH Versus DEBENDRA JALEWAL	MR. D SARAF MR. S S GUPTA MR. P K SARAF	MR. B D KONWAR SR. ADV. (R-1) MR H AGARWAL (R-1) MS P GUPTA (R-1) MS S JAIN (R-1)
58	I.A.(Civil)/3397/2024 B/O in CRP/6944/2021 WITH CRP/6944/2021 (Filing Number)	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 4 ORS	MR R M DAS	
	WITH I.A.(Civil)/1540/2021	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
	WITH I.A.(Civil)/1540/2021	THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR. B K DAS (R-1) MS. M D BORAH(R-5) MR H P GUWALA (R-1)
	WITH I.A.(Civil)/92/2024	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS.	MR R M DAS	MR. B K DAS SC, TRANSPORT DEPARTMENT, ASSAM (FOR R-6)
59	I.A.(Civil)/3405/2024 in MACApp./12486/2024 WITH MACApp./12486/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus TARSLIA CHAMPIA AND 4 ORS	MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA	
	WITH I.A.(Civil)/12488/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus TARSILA CHAMPIA AND 4 ORS	MR. A ACHARYA	
	WITH I.A.(Civil)/12488/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus TARSILA CHAMPIA AND 4 ORS	MR. A ACHARYA	

60	I.A.(Civil)/3411/2024 in MACApp./10382/2024	NATIONAL INSURANCE COMPANY LTD Versus BINA BEGUM AND 5 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH MACApp./10382/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus BINA BEGUM AND 5 ORS H	MR. A J SAIKIA	
61	I.A.(Civil)/3412/2024 in MACApp./12732/2024	THE NEW INDIA ASSURANCE CO LTD Versus KALPANA BISWAS AND 7 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH MACApp./12732/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus KALPANA BISWAS AND 7 ORS	MR. A J SAIKIA	
	WITH I.A.(Civil)/12734/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus KALPANA BISWAS AND 7 ORS	MR. A J SAIKIA	
62	I.A.(Civil)/3414/2024 in MACApp./12728/2024	THE NEW INDIA ASSURANCE CO LTD Versus LAKHANLAL CHOUHAN AND 2 ORS	MR. A J SAIKIA MR. S. PEGU	
	WITH MACApp./12728/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus LAKHANLAL CHOUHAN AND 2 ORS	MR. A J SAIKIA	
	WITH I.A.(Civil)/12729/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus LAKHANLAL CHOUHAN AND 2 ORS	MR. A J SAIKIA	
63	WP(C)/3565/2024	SUSHIL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/3158/2024 FIXED	MD. AFTAB ANSARI Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
ORDER NO STEPS				
2	WP(C)/4954/2017	M/S. MANASH PADMABARI JINJIRAM FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MR.U CHOUDHURY	GA, ASSAM
3	WP(C)/5434/2022	JIREN TANI Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	GA, ASSAM SC, REVENUE
4	WP(C)/7255/2022 FIXED	UTPAL NAGAR BHOGARGAON UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	GA, ASSAM SC, GMC
ORDER (IMPLEADMENT OF PARTY)				
5	I.A.(Civil)/2725/2024 FIXED in WP(C)/7635/2022 WITH WP(C)/7635/2022	KHANDAKAR JIYAUH RAHMAN Versus AJIT KUMAR NATH AND ORS	MR S BORTHAKUR MR. D GOGOI MR. A NAYAK	MR. K N CHOUDHURY MR. U K DAS SC, FOREST
	WITH WP(C)/7645/2022	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
6	WP(C)/7645/2022	ON THE DEATH OF PARESH KUMAR ROY, HIS LEGAL HEIRS- SMT SEWALI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
ADMISSION				
7	WP(C)/802/2017 FIXED	HARESWAR SARMA Versus THE UNION OF INDIA and 4 ORS.	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, REVENUE AND DISASTER MANAGEMENT ASSTT.S.G.I. MR. C BARUAH (SC, NHAI)

8	WP(C)/3047/2017 FIXED	ALIMUDDIN and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6
9	WP(C)/106/2018	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	D J MEDHI GA, ASSAM MS F BEGUM (R-4) MRS. K H CHOUDHURY (R-4) MR G BHARADWAJ
	WITH			
10	Cont.Cas(C)/7/2018	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus NANI DAS	MR. N G KUNDU MR G DEKA MR. P K R CHOUDHURY	MRS. U BARUAH, SR.ADV. MS F BEGUM (R-1,2) MRS. K H CHOUDHURY (R-1,2) MR. D MEDHI MR. G BHARALI
	WITH			
11	Cont.Cas(C)/8/2018	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus M.C. JAUHARI	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S BORTHAKUR
12	WP(C)/415/2018 FIXED	LALIT GOGOI Versus THE STATE OF ASSAM	MR D V THOMAS MR. S DUTTA MR. K N CHOUDHURY MR K J BARUAH MR N BORWANKAR MR V S KUSHWAHA MS. R DEKA MR. M MAHANTA MR P SARMA	GA, ASSAM SC, FOREST SC, REVENUE ASSTT.S.G.I.
13	WP(C)/3004/2018	SEKHOR TIMUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR J P KACHARI	GA, ASSAM MR. A DAS MS. S KEMPRAI (SC,KAAC) SC, FOREST
14	WP(C)/4216/2018	NABA GOGOI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. M H ANSARI MR. A AHMED MS J SAIKIA	GA, ASSAM
15	WP(C)/1398/2019 FIXED	HOJAI FISH MARKET ASSOCIATION AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MRS. S ROY (R3) MR P BANERJEE (R3) MS A DAS (R3) SUSHMITA SENGUPTA (R3)
16	WP(C)/1614/2021	NARAYAN CHANDRA DAS Versus THE ASSAM STATE COOPERATIVE APEX BANK LTD AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MS. I DAS	SC, APEX BANK
17	WP(C)/2663/2021	JITEN BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MR. F A HASSAN MS A BORAH MS. J GHOSH	SC, IRRIGATION
18	WP(C)/5018/2021	KUMAR DIPEN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARMA MS. P P DAS	GA, ASSAM SC, REVENUE
19	WP(C)/5035/2021	MADHUSMITA SAIKIA AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS M BORAH MS S P CHETRY	GA, ASSAM MS J SARMAH ASSTT.S.G.I.
20	WP(C)/5478/2021	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
	WITH			
21	WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS

22	WITH WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
23	WITH WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
24	WP(C)/5975/2021	LUKU KALITA Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR. S K GOSWAMI MR. N BARMAN MS B BORA	GA, ASSAM MR. P N GOSWAMI (SC,APDCL)
25	WP(C)/4723/2022 FIXED	SARBESWAR TAMULI AND 12 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NHAI SC, NHIDC ASSTT.S.G.I.
26	WP(C)/160/2023	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
27	WP(C)/1034/2023	BHADRESWAR SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR G BHARADWAJ MR B DEORI	GA, ASSAM SC, GMC
28	WP(C)/1638/2023 FIXED	HIMANGSHU DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	SC, CO OP GA, ASSAM MR. P BORDOLOI (R-6) MR. D N BORAH (R-6) SC, REVENUE DEPTT. MS. G. HAZARIKA
	WITH I.A.(Civil)/2801/2023 in WP(C)/1638/2023	THE M/S- KAKINI BAHUMUKHI, SS LTD. Versus HIMANGSHU DAS AND 5 ORS.	SC, CO OP MR. P BORDOLOI	GA, ASSAM MR. B RAHMAN SC, REVENUE DEPTT
	WITH I.A.(Civil)/169/2024 in WP(C)/1638/2023	SHYAM DAS, Versus HIMANGSHU DAS AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. P K ROYCHOUDHURY SC, REVENUE DEPTT. MS. G. HAZARIKA
29	WITH WP(C)/7977/2022	M/S KAKINI BAHUMUKHI SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. D N BORAH	SC, CO OP GA, ASSAM
30	WP(C)/3236/2023 B/O	SAKTIDHAR GATHIRI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR S DUTTA (r-4) GA, ASSAM MS S MOCHAHARI (r-4) MR. S DUTTA (r-4) SC, GAD
31	WP(C)/4238/2023	SAIDUL AHMED @ MD SAIDUL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, WATER RESOURCE
32	WP(C)/4483/2023	KHAGENDRA CHANDRA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (R-4) SC, AUWS AND SB SC, P H E SC, FINANCE
33	WP(C)/4876/2023	DIPESH SHARMA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MS. P CHAKRABORTY MR E AHMED MS. A DAS	G. GOSWAMI (R-4,5) MR H I CHOUDHURY (R-4,5) MR REZABUL HOQUE SC, INDUSTRIES AND COMMERCE

34	WITH WP(C)/2357/2022	DIPESH SHARMA AND ANR Versus THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. K A MAZUMDER MR. J LASKAR MR E AHMED MR R DAS MR A HAI	DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR. P D NAIR (r-3,4) MR H I CHOUDHURY (R-3,4) MR. A CHETRY MR G ALAM (r-3,4) MR. A K AZAD (R-3,4) MR. H ROHMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
35	WP(C)/5999/2023	KUSHAL HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, AG MR. S K MEDHI (R-2) SC, FINANCE SC, TREASURY SC, HEALTH AND F W
36	WP(C)/6075/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, HEALTH AND F W
37	WP(C)/6082/2023	SARFARAJ NEWAJ RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. K K DEY (R-6) MR. P S BHATTACHARYYA (r- 1,2) MR V K BAROOAH(R-6) SC, REVENUE
38	WP(C)/6239/2023 FIXED	BABUL AHMED SODIOL Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	GA, ASSAM SC, REVENUE
39	WP(C)/6381/2023 FIXED	TIKENDRAJIT DEKA Versus THE MANGING DIRECTOR, THE CITY CO- OP BANK LTD AND ANR	MR I S MAZUMDAR	
40	WP(C)/6497/2023 FIXED	THE GLOBAL MODERN ACADEMY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	MR H R A CHOUDHURY (R-9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC SC, APDCL
41	WP(C)/6693/2023	LUKU KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	DR G J SHARMA MR C M KIKON	SC, APDCL
42	WP(C)/6924/2023	RUPA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. U B SARMA	SC, HEALTH AND F W SR. GA, ASSAM
43	WP(C)/351/2024	KOSMIKA SENGYUNG AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO SC, APGC
44	WP(C)/431/2024	SANTOSH KUMAR Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR. R DEKA MR N ALI	MR. K GOGOI DY.S.G.I.
45	WITH WP(C)/350/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
46	WITH WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
47	WITH WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.

48	WP(C)/583/2024	ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	MS D DUTTA(R-6) SC, IRRIGATION SC, FINANCE
49	WP(C)/738/2024 FIXED	BIJIT KUTUM AND 104 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K R BORA R GOGOI	GA, ASSAM SC, REVENUE
50	WP(C)/2838/2024 B/O	SAHERA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
51	WP(C)/4288/2024	SANJAY KUMAR Versus THE UNION OF INDIA AND 10 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	MS. B SARMA (CGC) DY.S.G.I.
52	WP(C)/4294/2024 FIXED	NITUL BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MRS J BORAH	GA, ASSAM DY.S.G.I. SC, POWER GRID
53	WP(C)/4813/2024 FIXED	M/S SOHAM ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS	MR. A PARVEZ MR D GOGOI MR. B ROY	SC, PWD ROAD GA, ASSAM SC, G M D A SC, REVENUE
54	WP(C)/4896/2024 B/O	DURLAV NARAYAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	MR. C S HAZARIKA GA, ASSAM MR. B GOGOI MR. A PHUKAN SC, REVENUE
ORDERS				
55	WP(C)/3626/2018	NORTH EASTERN TRANSMISSION COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND	GA, ASSAM
WITH				
56	WP(C)/3615/2018	NORTH EASTERN TRANSMISSION COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND	GA, ASSAM
57	WP(C)/7362/2018	BIMAL CHANDRA DAS Versus DEBT RECOVERY TRIBUNAL AND 3 ORS.	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. M SHARMA (SC, CENTRAL BANK OF INDIA)
WITH				
58	WP(C)/6547/2015	KARTIK SARKAR Versus CENTRAL BANK OF INDIA and 3 ORS	MR.M DUTTA MS.N BARMAN MR.P A AHMED MR.J A AHMED	MRC KALITAR-1 to 3 MR.G DAS(R-1 to 3)
59	WP(C)/2683/2020	MANGALDAI PIONEERS COOPERATIVE FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS. P CHAKRABORTY MS A DAS	GA, ASSAM
60	WP(C)/5140/2020	M/S PATBAUSI MEEN SAMABAI SAMITEE LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, AFDC
61	Cont.Cas(C)/286/2024	NUR HUSSAIN MOLLAH Versus J. B. EKKA AND 2 ORS.	MR. M ISLAM MS A KHATUN	MR. K KONWAR(R-3) MS. N BORAH(R-3) MS. N BORAH(R-3) MR S DUTTA(R-3) MR S DUTTA(R-3)
62	I.A.(Civil)/2395/2024 WITH LCR in WP(C)/741/2014	M/S ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. AND ORS	SC, AIDC MR. S. DAS, SC, AIDC	MR. M BARUAH

WITH
[WP\(C\)/741/2014](#)

M/S ASSAM STATE TEXTILE
CORPORATION LTD.
Versus
THE STATE OF ASSAM AND 16 ORS

MR. G CHOUDHURY
MR.A K HALOI
MR.P BARUAH

MR A DASGUPTA (R-
3,4,15)
MR. S DAS (R-3,4,15)
MR.S SARMA
MR. S CHAKRABORTY (R-
3,4,9 to 17)
MR K DAS (R-3,4,15)
MR. M BARUAH
MR. M ALOM
MR. S. DAS, SC, AIDC
SC, L C
MR.M BARUAH
MR.S K SWARGIARY

WITH
[MC/1196/2014](#)
in WP(C)/741/2014

DHIRENDRA CHANDRA SARMA and ORS.
Versus
M/S ASSAM STATE TEXTILE
CORPORATION LTD. and ORS.

MR.S DAS
MR.N BARUAH
MR.H GOGOI
MR.S K SWARGIARY

MR. G CHOUDHURY
MR.S SARMA
MR.A K HALOI
MR.P BARUAH
SC, L C

WITH
[I.A./1696/2016](#)
in WP(C)/741/2014

BIRENDRA CHANDRA TALUKDAR and
ANR
Versus
M/S ASSAM STATE TEXTILE
CORPORATION LTD. and 15 ORS.

APPLICANT-IN-PERSON

MR. G CHOUDHURY
MR.S DAS
MR.S SARMA
MS.P BARUAH
MR.A K HALOI
MR.M BARUAH
SC, L C
MR.S K SWARGIARY

WITH
[I.A.\(Civil\)/2014/2016](#)
in WP(C)/741/2014

M/S ASSAM STATE TEXTILE
CORPORATION LTD.
Versus
THE STATE OF ASSAM AND 16 ORS

MR. G CHOUDHURY
MR.A K HALOI
MR.P BARUAH

MR.S DAS
MR.S SARMA
MR.M BARUAH
MR.S K SWARGIARY
SC, L C

63 [WP\(C\)/4563/2024](#)
FIXED

BIMALA DEVI AGARWALLA
Versus
THE STATE OF ASSAM AND 6 ORS

MR. M K DAS
MS. B CHETRY
C SAIKIA
S J DUTTA

GA, ASSAM
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
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18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./2939/2024	SUNU ALI @ MD. NUR HUSSAIN Versus THE STATE OF ASSAM	MR. A ALI MR. A ALI MR. Y ALI	PP, ASSAM
WITHDRAWAL				
2	Crl.A./345/2019 B/O	SRI HEMALATA DAS Versus THE STATE OF ASSAM AND ANR	MS. C PATOWARY MR. S BIKASH	PP, ASSAM
	WITH I.A.(Crl.)/892/2024 in Crl.A./345/2019	SMT. HEMALATA DAS Versus THE STATE OF ASSAM AND ANR	MR. S BIKASH	PP, ASSAM
3	Crl.Pet./1166/2024 B/O	NAVNEET BORTHAKUR Versus THE UNION OF INDIA AND 2 ORS	MR. T K BHUYAN MR. C TALUKDAR	MR. S S ROY (R-1) DY.S.G.I. PP, ASSAM
MOTION				
4	Crl.Rev.P./444/2024	CHANDAN NATH AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
	WITH I.A.(Crl.)/1056/2024 in Crl.Rev.P./444/2024	CHANDAN NATH AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
5	Crl.Rev.P./445/2024	JATIN NATH Versus THE STATE OF ASSAM AND 2 ORS	MR D K DAS MR. R K NATH S DAS M KHATONIAR	PP, ASSAM
6	Crl.Pet./1089/2024 FIXED	MD. FARID ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
7	Crl.Pet./1283/2024 FIXED	RAJEEV MUNDLE Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
8	Crl.Pet./1342/2024	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM

9	Crl.Pet./1343/2024	AMZAD ALI Versus AFRUZA KHATUN	MR A ISLAM MR M RANA	
10	AB/2944/2024	HABIJUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN S. TALUKDAR	PP, ASSAM
11	AB/2958/2024	KASHEM ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
12	AB/2959/2024	ABU MD SAIDI HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
ADMISSION				
13	Crl.Rev.P./439/2022 WITH LCR 4 FILES, FIXED	ROHIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR A K AZAD MR M RAHMAN	MR F U BARBHUIYA (r-2) MR. R A CHOUDHURY (R-7) MS S DAS (r-2) PP, ASSAM
	WITH I.A.(Crl.)/241/2023 in Crl.Rev.P./439/2022	LUKMAN HIKIM, Versus ROHIMUDDIN SHEIKH AND ANR.	MR F U BARBHUIYA MR. R A CHOUDHURY	MR. M U MONDAL PP, ASSAM
14	Crl.A./290/2024	DR. BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA MS M R ROY	PP, ASSAM
	WITH I.A.(Crl.)/839/2024 in Crl.A./290/2024	DR. BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
15	Crl.Pet./706/2024 FIXED	FIRUJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
16	Crl.Pet./779/2024 FIXED	MD. FULBABU SK Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM MS. P AGARWAL, AMICUS CURIAE (R-2)
17	Crl.Pet./822/2024 FIXED	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR. D GOGOI, SC, FOREST DEPTT. PP, ASSAM
	WITH Crl.Pet./821/2024	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR. D GOGOI, SC, FOREST DEPTT. PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./2534/2024 WITH CASE RECORD(SCANNED COPY)	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
20	Bail Appln./3069/2024	KUSHAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M H AHMED(R-2) I AMIN (R-2) PP, ASSAM
21	Bail Appln./3084/2024 WITH CASE RECORD(SCANNED COPY)	HAMIDA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
22	Bail Appln./3093/2024 FIXED	IYAKUB ALI @ YAKUB ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR A SHARMA (R-2) MR H A AHMED(R-2) PP, ASSAM
23	Bail Appln./3328/2024 FIXED	MAZHARUL ANWAR CHOUDHURY @ MAJHARUL ANWAR CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

BAIL HEARING

24	AB/561/2024 FIXED	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH			
25	AB/562/2024	MUJAKKIR ALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	AB/2542/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
27	AB/2608/2024 WITH OFFICE NOTE, FIXED	NABI HUSSAIN @ NAWAR HUSSAIN Versus THE STATE OF ASSAM	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	MR. A K PURKAYASTHA(R-2) MR. S SHARMA(R-2) B RONGHANGPI (R-2) PP, ASSAM
28	AB/2696/2024 FIXED	ARIFUL AHMED Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR P DOLEY	PP, ASSAM
29	AB/2709/2024 FIXED	RHITURAJ GOGOI Versus CENTRAL BUREAU OF INVESTIGATION	MR. S CHAUHAN MR. D C BORAH MR. P MAZUMDER M. BORUAH	SPL. PP, C.B.I.
30	AB/2735/2024	JITEN BISWAS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
ORDERS				
31	Crl.Pet./517/2016 WITH LCR 2 FILES(SCANNED COPY)	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA	MR. T DEURI MS A DAS MS. L WANGSA
32	Crl.A./80/2019 WITH OFFICE NOTE, LCR 2 FILES, FIXED	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	PP, ASSAM
33	I.A.(Crl.)/301/2021 WITH LCR (FOUR FILES). in Crl.A./128/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
	WITH Crl.A./128/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
34	Crl.Rev.P./165/2023 WITH LCR 2 FILES, B/O	BARNALI TALUKDAR Versus DEEP JYOTI KALITA	MR. K BHATTACHARJEE MS. A BARMAN	
35	Crl.Pet./1224/2023 B/O	VIVEK PATHAK Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
36	Crl.A./339/2024 WITH OFFICE NOTE, FIXED	SURAT JAMAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/1035/2024 in Crl.A./339/2024	SURAT JAMAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
37	I.A.(Crl.)/1038/2024 in Crl.Rev.P./400/2024	WASIM AHMED Versus THE STATE OF ASSAM AND ANR	MR D CHUTIA	PP, ASSAM
	WITH Crl.Rev.P./400/2024	WASIM AHMED Versus THE STATE OF ASSAM AND ANR	MR D CHUTIA	PP, ASSAM

38	I.A.(CrI.)/1054/2024 in CrI.Rev.P./9739/2024	BIMAN DUTTA @ BOGIRAM DUTTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
	WITH CrI.Rev.P./9739/2024 (Filing Number)	BIMAN DUTTA @ BOGIRAM DUTTA AND ANR Versus THE STATE OF ASSAM AND ANR (A)	MR. J BARMAN	
39	I.A.(CrI.)/1055/2024 in CrI.Rev.P./10190/2024	PANKAJ KUMAR JHUNJHUNWALA Versus KANHAYALAL SURANA AND SONS AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
	WITH CrI.Rev.P./10190/2024 (Filing Number)	PANKAJ KUMAR JHUNJHUNWALA Versus KANHAYALAL SURANA AND SONS AND ANR (H)	MR. P DEKA	
	WITH I.A.(CrI.)/10191/2024 (Filing Number)	PANKAJ KUMAR JHUNJHUNWALA Versus KANHAYALAL SURANA AND SONS AND ANR (H)	MR. P DEKA	
40	CrI.Pet./1121/2024 B/O	MRIDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
		HEARING		
41	CrI.A./27/2012 WITH LCR 3 FILES	ABHIJIT CHOUDHURY Versus NANDA DULAL @ MANIK SAHA	P J SAIKIA K BARUAH	MRG P BHOWMIK MS.J PURKAYASTHA MS.M MAHANTA
42	CrI.A./198/2013 WITH LCR 1 BUNDLE	NIPUNIKA DATTA CHOUDHURY Versus STATE C.B.I	MR.N DHAR MR .B MALAKAR	MR.P N CHOUDHURY SC, CBI
	WITH CrI.A./197/2013	AJIT BHUSAN DHAR Versus STATE C.B.I	MR.N DHAR MR.S CHAKRABORTY	MR.P N CHOUDHURY SC, CBI
44	I.A./690/2015 WITH LCR 2 FILES, P.B.-3 in CrI.A./168/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED	RETAINER COUNSEL(CBI)
	WITH CrI.A./168/2016	SRI GOVIND SINGH Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	RETAINER COUNSEL CBI
45	CrI.A./163/2015	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED	RETAINER COUNSEL CBI
	WITH I.A.(CrI.)/20/2016 in CrI.A./163/2015	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
	WITH I.A.(CrI.)/472/2018 in CrI.A./163/2015	SMTI. MANJUSHREE SHARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. L R MAZUMDER MS. S BEGUM	SC, CBI
46	CrI.A./84/2019 WITH LCR 2 FILES, B/O	SRI DHIRAJ SARMA Versus SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/155/2021 PART-HEARD, FIXED in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. Versus KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE
	WITH WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2276/2018 in WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
ADMISSION				
2	WP(C)/753/2023 CAVT. NO.14602/022, PART-HEARD, BY SLIP	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
3	Crl.Rev.P./463/2013 WITH LCR 4 FILES, FIXED	PARIKHIT SAHARIA Versus THE STATE OF ASSAM	MR.N AHMED MR.M AHMED MR.M H TALUKDAR	PP, ASSAM

WITH
[Crl.M.C./950/2013](#)
in Crl.Rev.P./463/2013

SRI PARIKHIT SAHARIA
Versus
THE STATE OF ASSAM

MR.N AHMED
MR.M AHMED
MR.M H TALUKDAR

PP, ASSAM

ORDERS

4 [Crl.A./209/2012](#)
WITH OFFICE NOTE, LCR 5 FILES

THE STATE OF ASSAM,
Versus
SADANANDA HAZARIKA and ORS,

PP, ASSAM

MR H R A CHOUDHURY
(R2)
MR.S C BISWAS
MR.B CHOWDHURY
MR.S U AHMED
MR. A AHMED (R2)
MRS. S ISLAM (R2)
MRD A RAHIM
MR.S D CHOUDHURY

WITH
[Crl.L.P./19/2012](#)
in Crl.A./209/2012

THE STATE OF ASSAM,
Versus
SADANANDA HAZARIKA and ORS,

PP, ASSAM

MR.S C BISWAS
MR.B CHOUDHURY
MR.S U AHMED
MRD A RAHIM
MS.S D CHOUDHURY

5 [Crl.A./146/2014](#)
WITH LCR 5 FILES

HOMESWAR NATH @ SORU NATH
Versus
STATE OF ASSAM

MD.A HUSSAIN
MR.D DAS
MR.K SARMA
MR.K M SARMA
MR.M BERIA
MR.K CHOUDHURY

PP, ASSAM

6 [Crl.A./283/2014](#)
WITH LCR 1 BUNDLE

MUSSTT. ALEMA KHATON and ANR,
Versus
THE STATE OF ASSAM and 10 ORS,

MR.N DUTTA
MR.N N B CHOUDHURY
MR.B PADUN
MR.D CHOUDHURY
MR.A DEWAN

MR.H DAS
PP, ASSAM
MR.A K BHATTACHARJEE

7 [Crl.Rev.P./315/2016](#)
WITH LCR 2 FILES, FIXED

MD. HANIF QURESHI @ HANIF ALI
Versus
THE STATE OF ASSAM AND 3 ORS

MR.N DEKA
MR.M CHETIA
MR.M GOGOI

MR.A C RAY(R- 2,3&4)
MR.P SARMAR- 2,3and4
PP, ASSAM
MR.N N JHA(R- 2,3&4)

WITH
[I.A.\(Crl.\)/781/2024](#)
in Crl.Rev.P./315/2016

MD. HANIF QURESHI @ HANIF ALI
Versus
THE STATE OF ASSAM AND 3 ORS

MR.N DEKA
MR.M CHETIA

PP, ASSAM
PP, ASSAM

8 [Crl.A./96/2019](#)
WITH LCR 5 FILES

SRI MONTU BORAH
Versus
THE STATE OF ASSAM AND ANR

MR N M HAZARIKA
MR. P KATAKEY

PP, ASSAM

QUASHMENT

9 [Crl.Pet./1001/2014](#)
WITH LCR 2 FILES

ANTINA KALITA
Versus
THE STATE OF ASSAM and ANR

MR.F K R AHMED
MR.M K HUSSAIN
MR.A RAHMAN

PP, ASSAM

10 [Crl.Pet./1024/2014](#)

DR. CHENIRAM DUTTA
Versus
THE STATE OF ASSAM AND ANR

MR.B D KONWAR
MR.R KALITA
MS. P BORAH
MR.R SALOI
MS.S BARUA
MRS.J M KONWAR

MR. P MAHANTA
MS. P SAHARIA
PP, ASSAM

WITH
[WP\(C\)/129/2013](#)

DR. CHENIRAM DUTTA
Versus
THE STATE OF ASSAM AND 2 ORS

MR.B D KONWAR
MR.R P SARMAH
MR.R KALITA
MS.P CHOUDHURY
MS. P BORAH
MSG GHOSH
MS.S BARUA
MS.R DEVI
MRS.J M KONWAR

MR.P MAHANTA
SC, EDU

HEARING

12	Crl.Rev.P./335/2011 WITH LCR 1 FILE	DAFFODILS INSURANCE AGENCY Versus THE EDITOR, DAINIK SAMOYIK PRASANGHA and ANR	MR.B CHOUDHURY MR.A UDDIN MR.R K JAIN MR.S DAS MS.A DAS MR. S BISWAS	MR.B K SEN PP, ASSAM MRSS DEY
13	Crl.Rev.P./58/2013 WITH LCR 7 FILES	SAJID HUSSAIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MR.A AHMED	PP, ASSAM
14	Crl.Rev.P./150/2013 WITH LCR 3 FILES	RAJENDRA PRASAD BORAH, Versus THE STATE OF ASSAM and ANR,	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	PP, ASSAM
15	Crl.Rev.P./151/2013 WITH LCR 1 FILE	ISLAM UDDIN @ ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MR.M DAS	PP, ASSAM
16	Crl.Rev.P./187/2013 WITH LCR 4 FILES	ANANTA BIJOY BHATTACHARJEE Versus STATE OF ASSAM	MR.S BANIK MR.S P CHOUDHURY MRB KAUSHIK	PP, ASSAM
17	Crl.Rev.P./331/2013 WITH LCR 3 FILES	MD. BADRUT ZAMAN Versus THE STATE OF ASSAM	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS	PP, ASSAM
18	Crl.A./116/2014 WITH LCR 15 FILES	SMTI GITUMONI DAS, Versus THE STATE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAMUAH MR.P P BORTHAKUR MS.R BORA MR.U CHAMUAH	SC, CBI
	WITH			
19	Crl.A./97/2014	MITALI GOSWAMI KALITA Versus CENTRAL BUREAU OF INVESTIGATION	MR.A M BORA MR.D GOGOI MRK K DAS MS.P BHUYAN MS.C CHOUDHURY	MR.P N CHOUDHURY SC, CBI
	WITH			
20	Crl.A./104/2014	MUKUL KALITA Versus CENTRAL BUREAU OF INVSTIGATION CBI	MR.D DAS MR.K SARMA MR.A HUSSAIN MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	SC, CBI
	WITH			
21	Crl.A./124/2014	MADAN GOPAL SAHA and 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION	MS.N THAPA MR.B SINHA	SC, CBI
	WITH			
22	Crl.A./166/2014	PRANAB DAS Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR.K DAS MR.B NEOG MR. V A CHOWDHURY MS P DASGUPTA	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
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8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024

10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AT 2:00 PM OR AFTER RISING
OF SPECIAL DIVISION BENCH, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2892/2024 FIXED	KALLU GOWALA @ ANIL Versus THE STATE OF ASSAM	M PATHAK MS RIMPI DUTTA	PP, ASSAM
MOTION				
2	AB/2565/2024 AB 2548/2024(D/O)	PRANABJYOTI DEKA Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
3	AB/2956/2024	RAMLAL RAJBHAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
4	AB/2957/2024	BILLAL UDDIN @ BILLAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN	PP, ASSAM
ADMISSION				
5	Crl.Pet./1134/2018	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
6	Crl.Pet./131/2022 WITH LCR ONE FILE (SCANNED).	NAQUEEB AHMED @ NAQUEEB AHMED @ NANU Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MR. A B T HAQUE MS. S AHMED MR. ARIF AHMED	MR. T H HAZARIKA (r-2) MR M CHETIA (r-2) MR. A RASHID (r-2) MR. K ISLAM(r-2) MR. N AHMED (r-2) PP, ASSAM
7	Crl.A./114/2024 WITH LCR (FOUR FILES)	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM

	WITH I.A.(CrI.)/391/2024 in CrI.A./114/2024	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
8	CrI.A./369/2024	BABLU RAY Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS	PP, ASSAM
	WITH I.A.(CrI.)/1057/2024 in CrI.A./369/2024	BABLU RAY Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./1737/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY)	KUMARJIT DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
10	Bail Appln./1421/2024 WITH CASE RECORD(SCANNED COPY)	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
11	Bail Appln./2591/2024 WITH CASE RECORD(SCANNED COPY)	KAJAL DEBNATH Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
12	Bail Appln./2662/2024 WITH CASE RECORD(SCANNED COPY)	JAMIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
13	Bail Appln./3018/2024 FIXED	DR MAHMUD HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
14	Bail Appln./3142/2024 FIXED	SUJAN @ SUJAN BHAUMIK AND 2 ORS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED MR. S BISWAS	PP, ASSAM
BAIL HEARING				
15	AB/1637/2024 FIXED	SUMAN AHMED @ SUMAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
16	AB/2348/2024 FIXED	ARUN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
17	AB/2512/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN	PP, ASSAM
18	AB/2622/2024 FIXED	FAIJUDDIN AHMED AND MON AND ANR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR A RASHID MR. D ROY	PP, ASSAM
19	AB/2655/2024 FIXED	ABDUL MOZID Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
20	AB/2663/2024	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
21	AB/2670/2024	SHIV SHANKAR CHOUDHARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM

22	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
23	AB/2708/2024 FIXED	NIRAJ KHEMKA Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
24	AB/2739/2024	MALA CHETRY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS ANKITA SAHARIA	PP, ASSAM
25	AB/2759/2024 FIXED	HAREN RAY Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
26	AB/2826/2024 FIXED	BHABESH MEDOK AND 4 ORS Versus THE STATE OF ASSAM	MR. B K GOGOI R L CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
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17)	MS H BETALA	07-11-2024	To	11-11-2024
18)	MR. S BAROOAH	08-11-2024	To	17-11-2024
19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/252/2017	AHMED ALI @ MD. AHMED ALI Versus THE STATE OF ASSAM AND 5 ORS	MS.M DAS MR A N AHMED	MR.C BARUAHSC, PandPG GA, ASSAM MR.M NATH(SC, P&RD)
2	WP(C)/1950/2024	SARIBUN NESSA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
WITH				
3	WP(C)/1378/2024	MD. FASHIULLAH AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
WITH				
4	WP(C)/1381/2024	AKTAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
WITH				
5	WP(C)/1912/2024	NASIRAN NESSA BIBI@ NASIRAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
HEARING				
6	WP(C)/1421/2014 FIXED	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,11th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AT 10:30 AM]

**COURT PROCEEDING OF THE FOLLOWING CASE
WILL BE CONDUCTED THROUGH REMOTE VIDEO
CONFERENCING FROM KOHIMA PERMANENT BENCH**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY FROM COURT NO. 8]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4538/2023 BY SLIP, AT 10:30 AM	SUMIT PAUL AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)

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